HARYANA VIDHAN SABHA

COMMITTEE. ON ESTIMATES

1995.96 TWENTY EIGHTH REPORT

ON THE

BUDGETZESTIMATES

FOR 1995 96 PUBLIC WORKS (PUBLIC HEALTH) DEPARTMENT

Presented to the House on

HARYANA VIDHAN SABHA SECRETARIAT

MARCII, 1996

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COMPOSITION OF THE COMMITTEE ON ESTIMATES FOR THE YEAR 1995-96

CHAIRMAN

1 Shri Suraj Mal

MEMBERS

- 1 Mohd Aslam Khan
- 2 Shri Hari Singh Nalwa
- 3 Di Om Parkash Shaima
- 4 Shri Lehri Singh
- 5 Shri Dharam Pal Singh
- *6 Shri Ram Kumar Katwal
- 7 Shu Daryao Singh
 - 8 Shii Attai Singh
- 9 Shri Chhattai Singh Chauhan
- * ~10 Shri Surjit Kumar

SECRETARIAT

- I Shri Sumit Kumar Secietary
- 2 Shri Ram Narain Yadav Deputy Secretary
- Resignation from Assembly constituency accepted vide Haryana Vidhan Sabha Secretariat Notification No HVS-LA 118 95/53 dated 2nd November 1995
- Resignation from Assembly constituency accepted vide Haryana Vidhan Sabha Scretariat Notification No HVS LA 110 95/55 cated 2nd November 1995
- *** S/Shri Chbattar Singh Chauhan and Surjit Kumar M L As were nominated as Member of the Committee with effect from 10th November 1995 for the remain ing period of the year 1995 96 against the casual vacancies in the Committee

(111)

INTRODUCTION

I the Chairman of the Committee on Estimates for the year 1995 96, having been authorised by the Committee in this behalf present this Report on the Budget Estimates for the year 1995 96 in respect of the (1) Public Works (Public Health) Department and (11) implementation of outstanding re commendations/observations of the Committee

2 A brief summary of the recommendations/observations of the Com mittee is given in Appendices I and II in respect of Public Works (Public Health) Department and implementation of outstanding recommendations/observations respectively The summary is not exhaustive and for full recommendations or observations of the Committee reference be made to the main Report and the reports of previous years (for implementation) relating to the Departments conceined

3 A brief record of the proceedings of each meeting has been kept separately in the Vidhan Sabha Secretariat

4 The Committee are thankful to the representatives of the Depart ments who appeared before the Committee from time to time for their valuable assistance to the Committee

5 The Committee are also highly thankful to the Secretary Deputy Secretary Haryana Vidhan Sabha and his staff for their whole hearted co operation and assistance given by them

Chandigarh, The 13th February 1996 (SURAJ MAL) Chairman, Committee on Estimates

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REPORT

Constitution of the Committee

The Committee on Estimates for the year 1995 96 consisting of nine members was nominated by the Speaker on having been authorised by a motion moved and passed by the Haryana Vidhan Sabha in its sitting held on the 7th March, 1995 and notified vide Haryana Vidhan Sabha Secretariat Notification No EC I/1995 96/29 dated 25th April 1995

Appointment of Chairman

2 Shri Suraj Mal M \tilde{L} A was appointed Chairman of the Committee

Sittings

3 The Committee held/fixed 47 sittings (at Chandigarh and outside Chandigarh) till the finalisation of this Report

Implementations/Recommendations

4 The Committee scrutinised the replies received from the Government in connection with the outstanding recommendations/observations of the Commmittee relating to the year 1985 86, 1987 88 1988 89 1989 90 1990 91, 1991 92, 1992 93 and 1994 95 pertaining to the Industries Town & Country Planning, Tourism Animal Husbandry Social Welfare, Forest, Transport and Co operation Departments The Committee dropped the recommendations/ observations where it was satisfied with the action taken by the Government The observations of the Committee on the remaining recommendations/observations in respect of these Reports are contained in Appendix II to this Report

Selection of Departments

5 The Committee selected the following Departments with a view to scrutinise their Budget Estimates for the year 1995 96

- l PWD (Public Health)
- 2 Hospitality and

3 Excise and Taxation

Scrutinise/questionnaire

6 The Committee could not scrutinise/frame the questionnaire on the Budget material relating to the Hospitality and also could not examine the reply of the Excise and Taxation Departments for want of time

Scrutinise oral examination

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7 The Committee scrutinised the material relating to the Budget Esti mates for the year 1995 96 in respect of the Public Works (Public Health) Department and orally examined the representatives of the Department

Supplementary Estimates

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8 The Committee also scrutinised the Supplementary Estimates of Haryana Government for the year 1995 96 and examined the representatives of the Finance Department as well as other Departments conceined with the demands and also piepared their report thereon for being presenting to the Vidhan Sabha on the date fixed therefor

General Observation Finance Department

9 The Committee while scrutinising the replies received from the Government relating to the pending paragraphs of the previous reports concerning these departments have experienced that the replies thereof are not being sent by various departments in time inspite of the instructions-issued by the Government from time to time

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The Committee took a serious view and recommend that the Finance Department should coordinate in this respect and reiterate these instructions to all the concerned departments so that replies are sent in time morder to streamline the functioning of the Committee

10 The report of the Committee in respect of the Public Works (Public Health) Department is in the following paras

11 Functions, Aims and Objects of the Department

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Adequate drinking water supply, sewerage and sanitation facilities are pre requisite to all the persons of the State The P W (Public Health) Depart ment is committed to provide adequate service to the people of the State

Public Health Department of Haryana State is headed by an Engineer in Chief assisted by 3 Chief Engineers/Officer on special duty, 5 Superintending Engineers 6 Executive Engineers and the CAO in the Head Office In the field, there are 10 circles each headed by a Superintending Engineer In all there are 38 working Divisions, besides this there are 2 Mechanical Divisions one Design and Planning Division and one planning of Investigation Division Each division is headed by an Executive Engineer

The department is engaged in execution operation and maintenance of water supply in rural sectors water supply and Sewerage in Urban Sector, besides provision of-operation and maintenance of sanitary installations in Government institutions and other deposit works All the 6745 villages of the State (as per 1991 census) have been provided with facility of drinking water supply as on 31 3 1992 However on that date the rate of water supply in 2723 villages was less than the required norms of 40 LPCD The main thrust before the department is to augment the water supply source in these villages and im proving old distribution system under State Plan and Central Assistance under The work is also in hand for augmenting water at the rate of 70 LPCD in 6 desert prone districts of the State under Centrally Sponsored Desert Develop ment Programme All the water supply schemes which were earlier being maintained by the department for and on behalf of Panchayat department are now being maintained by the PW (Public Health) Department by providing separate budget to the department for maintaining these schemes without any recovery from beneficiaries wet 1993

Urban Water Supply Sewerage and Drainage Schemes are exectuted by the Public Health Department for and on behalf of Municipal Committees Earlier some of the schemes were being maintained by the Local Bodies Department themselves which were later on transferred to the Public Health Depart ment for maintenance of these schemes w ef 2 4 1993 by providing a separate head for financing their maintenance cost

One of the important schemes Yamuna Action Plan, has been taken in hand for providing interception and drainage alongwith complete sewerage treatment plants and other ancill iry works in 6 towns of the State i e Yamuna Nagar—Jagadhri Karnal Panipat Son pat Gurgaon and Faridabad The Approximate cost of these schemes is Rs 133 46 crores which will be borne equally by the Government of India and State Government with a facility of soft loan to the extent of 70% of the project cost to be paid back in 20 years

For the year 1995 96 there is a traget of improving water supply in 800 villages and extending water supply facility to 200 numbers source dhanies having population more than 250 persons. Only skelton sewerage facility wit out r atment is available in 40 'owns with service level of 35%. This service level is to be improved to 80%. In small towns only low cost sanitation facilities are to be provided whereas in big towns under ground sewerage facilities are provided. The target of improving service level is 3% every year.

The total budgetary allocation at the disposal of PW (Public Health) Department is Rs 17099 35 lacs for the year 1995 96 for maintenance & execution of scheme /works in hand or to be taken in hand by the Department

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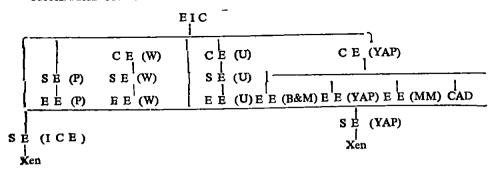
12 Organisational set up of the Department

The Department is headed by the Engineer in Chief with th Headquarter at Chandigarh

1 Headquarter

The following officers assist the Engineer in Chief P,W (Public Health) Haryana

ORGANISATION CHART PWD PUBLIC HEALTH BRANCH HARYANA (95 96)



| ncer in Chief P W (Public | d S E Rohtak S E Sonipat | | | | | ~ | <u>،</u> | 2 | c | 2 |
|--|---|---------------------|----------------------|---|---------------------|-------|----------|---|----------|----------------|
| (ii) Field Offices (i) The following field , officers are functioning under the administrative control of Engineer in Chief P W Health) Haryana (Health) (Haryana (Health) (He | S E Karnal S B Jind S E Karnal S B Jind -E E - E E Karnal I 7ind | | | -EE -EE' (YAP) Katthal II Panipat | | | 1 | | r L | ç |
| , , under the administ <i>I</i> | 5 E Hisar II | | -E E Sırsa II | E E Fatchabad | | | | | -) { } | 1 |
| unctioning | | E E Hisar II | E B Hann | | | | ~ | | | ٦ |
| officers are f | S E Gurgaon | -E E Gurgaon II | -F E (TM) Gurgaon | HE B Nub | E E Palwal | | | | ا د د | ſ |
| ifnces | Ambala S E Bhiwani Ambala S E Bhiwani E E Bhiwan I | —В Е Вимал II | E E Namaul | —Е Е Rewarı | ır 1 | ar 11 | ŗ | | - | ، ۲ |
| (if) Field Offices The followin Health) Haryana | S E Ambala | E E (P&I) Ambala | | E E Panchkula | -E E Yamunanagar | | | | ~ | ۶Ĩ |

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13 Budget Estimates

The total budget allocation to the department for the year 1995 96 is Rs 17099 35 lacs The headwise detail is as under —

Total Budget for 1995 96 & expenditure up to 7/95 headwise

| | | | | | Budget allocation dur ng 1995 96 | | enditure to 7/95 |
|---------------------------|----|---|---|---|---|-------|---------------------|
| 1 [*] , MNP | | | | | 2245 (| 00 | 337 18 |
| 2 DDP | - | | | | 1200 | 00 | 282 52 |
| 3 ARP | | | | | 1170 (| 00 | 200 97 |
| 4 TMP | | | | | | | 746 |
| 5 Mtc Rural W/S | | | | | 1353 | 00 | 472 16 |
| 6 Urban W/S | | | | | 1000 | 00 | 215 50 |
| 7 Urban Sew | | | | | 500 | 00 | 80 35 |
| 8 Mtc Urban W/S & Se | ew | | | | 375 | 00 | 262 29 |
| 9 Solid waste disposal | | | | | 20 | 00 | 9 21 |
| 10 Storm W B | | | | | 30 | 00 | 128 28 |
| 11 STP/YAP | | | | | 1730 | 00 | 15 32 |
| 12 Government works | | | | | | | |
| Original (Tentative) | | | | | 483 | 50 | 51 83 |
| Mtc | | | | | 157 | 35 | 87 20 |
| 13 Deposit work(Tentative | e) | | | | 300 | 00 | 99 11 |
| 14 Rural | | | | | | | |
| LCS | | | | | 270 | | 2 61 |
| DRG | | | | | 100 | 00 | 0 74 |
| 15 2245/RNC(Tentative) | | | | | 9 | 00 | 41 34 |
| 16 Energy charges | | | | | | | |
| Rural | | | | | 1500 | | 464 83 |
| Urban | | | | | 1100 | 00 | 476 02 |
| Government | | | | | | — | 1 75 |
| Depo it | | | - | | | | 4 00 |
| 17 Raw Water Charges | | | - | | | | |
| Rural | | | | | 100 | 00 | |
| Urban | ι | | - | - | | - 00 | <i></i> |
| 18 RME- | - | | - | | 3432 | | 1237 68 |
| 19 T&P Charges | | | - | | <u>í</u> 13 | 50 | ~ - |
| Total | | • | - | | 1704 | 99 35 | 4478 3 |

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An in depth study of the budget estimates of the department was made by the Committee Where after the Committee, during evidence of the representatives of the department asked for the detail of the schemes stated above The representatives of the department replied as under —

> "The details a e not readily available with them and the same would be supplied to the Committee'

The Committee further sought clarification as to why the space of expenditure of the funds allocated up to July 1995 is very slow The represent atives of the department stated as under -

The meeting of Sanitary Board is held after every six months The funds allocated to the department could not be spent because some of the schemes are yet to be cleared/taken in hand'

On being further enquired, the Committee was informed as follows -

"Desert Development Programme is a cent percent centrally sponsored programme Under this scheme the norms of water supply is 70 LPCD 5 districts of the State 1 e Hisar Sirsa Bhiwani Rohtak Rewari and some parts of Mahendergarh are covered under this Programme"

While inquired about the amount spent on maintenance of various works/schemes it was replied that -

"A large amount of funds allocated for maintenance of various schemes of the department 18 spent on the establishment and electricity charges

For the desilting of water storage tanks special provision/estimate is prepared for maintenance purposes The problem of silting the tanks arises after a period of 8 to 10 years It was also assured by the department that all the tanks including that of Bahadurgarh (Rohtak district) where desilting work is required, the same will be done by sanctioning the money from MNP Head

The department also stated that at the time of desilting of the tanks people will have to face difficulty for drinking water because the water supply during that process will have to be discontinued For that we will inform the people in advance and drinking water will be arranged to be supplied by tractor trolies

Besides this the Committee made on the spot study tour of Rohtak and Bhiwani districts during the period from 9th to 12th January, 1996 The Committee visited various localities of Bahadurgarh town and some water works in surrounding areas In Bhiwani district the Committee visited a number of water works Detail of which has been given in one of the succeeding paras

During this on the spot study tour, the Committee observed that maintenance of various works/schemes was not as required Besides this, the supply of water was also not adequate Of course, it was a fact that both these dis tricts were flood affected and most of the works/schemes were damaged in 1995 floods

The Committee concluded that it is a great task before the department to improve and restore proper water supply up to the standard norms by repairing the same. The department is also required to up keep the works of the sewerage/drainage system in various areas particularly where floods have caused damage

(1) Therefore the Committee desire that the Headwise/Schemewise funds allocated to the department and spent during the year 1995 96 be supplied to the Committee

1.5 (11) The Committee further desire that the department should utilize the allocated funds within stipulated time A strict monitoring be kept on the money heing spent on various works -

(11) The Committee further recommend that the Government to make sufficient amount of funds available for the repaire/maintenance of all the water works and sewerage/dramage system etc

' (1v) The Committee further desire that the action taken in the matter as recommended above, be intimated to the Committee at the earliest

14 Budgetary provision for Maintenance of Works /Schemes

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The Committee wanted to know the reasons for not making the provision of sufficient fund in the budget for the maintenance of water works etc during the last financial year The Department stated

> The work of maintaining Rural Water Supply Schemes as well as Urban Water Supply and Sewerage Schemes is done by the Public Health Department for and on behalf of Local Bodies 'Upto 1992 93 funds for maintenance of Rural Water Supply Schemes were provided by the Government through the Budget of Director Panchayat but were always short of actual requirements leading to accumulation of huge amount of arreats on this account Similarly the Municipal Committees have not been paying the maintenance cost of Urban Water Supply and Sewerage Schemes for last so many years resulting in accumulation of huge arrears on this account So the work of mainten nance of all Urban Water Supply and S. werage Schemes was transferred by the Government of the Department w ef 4/93

Though Government created separate head for providing funds for maintenance works of Rural Water Supply and Urban Water Supply in the budget of the Department but the funds made available have always been short of actual expenditure compelling the department to divert grants meant for original works to the maintenance works Even after Government of India allowed diversion of 10% grant under MNP and ARP Rural Water Supply Schemes to mainteanance Rural Watersupply Schemes, the funds available were short of actual requirements

or in the level

As maintenance of these essential services cannot be stopped at any cost as such the depa tment had to perforce resort to diversion of plan funds to maintenance works

The Committee have gone through the reply of the Department Besides this the Committee have also undertook on the spot study tour during 9th to 12th January 1996 in the districts of Rohtak and Bhiwani of the following villages/cities

1 Bahadurgarh City

(a) Mahavır Park Colony

(b) Shantı Mandır Area,

(c) Daya Nand Nagar across Jhayar Road,

(d) Happy Child School Area,

(e) Vasant Vihar

(f) Dev Nagar etc

2 Villages

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(a) Jakhoda and Rohad (Rohtak District)

(b) Bondh Sanjharwas Sanwar, Bamla Tigrana, Dhanana and Bapora in district Bhiwani

It was found that in most of the villages there was no adequate water supply In most of the schemes the storage water tanks were found dry which were full of silt On being enquired it was found that these water storage tanks have never been cleared/desilted In most of the villages there was no water supply upto the tale The position in villages particularly in Bondh and Bamla was not satisfactory The villagers of these villages represented to the Committee that neither the supply of water is regulai and smooth noi the water being supplied for drinking purposes, is worth drinking It was further stated that for the last so many months there is no proper water supply in the entire villages and most of the areas of the villages remain w thout water The local officers accompanied the Committee also admitted this fact

It was also brought to he notice of the Committee that the water courses near villages which are used for the water supply from canals to the storage tanks are being misused by the villagers for bathing washing of clothes and bathing of cattles etc because the same are opened

The Committee concluded that a lot is required to be done by the Department Effective steps should be taken to repair damaged schemes/ works Water storage tanks, which are full of silt should be cleaned/desilted However in most of the tanks work was in progress and the officers assured that the desilting work would be completed within a fortnight or so At most of the water works, the work of construction of boundary walls was also in progress It was also felf that boundary wall is must to safeguard the drinking water Though the filter system in water ponds was not deplorable, yet it was not up to the norms as noted by the Committee In village Jakhoda the water storage tanks were found damaged and there was a leakage of water These tanks required immediate repair In some of the villages water supply can be regulated if the villages are divided in more Zones It was also observed that for smooth supply of water the practice of installing unauthorised water connections should be checked /curbed In some of the villages like Barahn etc damaged pipe lines are required to be repaired

At some of the water works over head water tanks were lying abandened The Committee was informed that the same are not in use for the last so many years The Committee was surprised to note this fact because a huge amount of funds was spent on their construction

Besides this much has to be done in the field of sewerage/drainage system It has been ovserved that some of these schemes are not functioning properly At Bahadurgarh in most of the Colonies, visited by the Committee this system is about to collapse It was a general complaint of the people of Bahadurgarh that the drainage system in the town has not been planned syste matically The Committee is of the openion that special attention is required to be given to these works in all the towns particularly at Bahadurgarh

Therefore, the Committee is of the opinion that the department to as certain the work/schemes where action is required to be taken as recommended below ---

- (1) The department to take urgent steps to cover the water courses/ canals near the villages to stop misuse of drinking water
- (n) The department may take effective steps for the repairto and maintenance of water works to make drinking water available as per norms
- (m) The department to take steps for the construction of boundary walls at water works
- (1y) The department to take effective steps to curb the practice of instal ling unauthorised water connections which are the main constraints in smooth water supply
- (v) Filter system in the water takins should be as per norms fixed
- (vi) For smooth water supply villages be divided into more zones
- (vn) The Committee desired and strongly recommended that all the aspects with foresightedness should be taken into consideration before finalising any new scheme At some of the water works over head water tanks are found abandoned
- (vm) The Committee may be informed about the action taken as re commended above

15 Vehicles and Expenditure on their Maintenance

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In their written reply to the questionnaire relating to the expenditure incurred on the maintenance of vehicles, during the last three years, the department stated as under --

| | , 20, 14 [~ ~ (, | õ | On the Budget Estimate for the year 1995 96 | Estmatef | or the year | 1995 96 | 5 Ju | ı | | 318 |
|----------------------|--|--------|---|----------|-------------|--------------------|----------------------------|---------------------|--------------|---------------|
| Sr Name of Cifcle | Vehicle | | Year 1992 93 | | | Year 1993 94 | 94 | X. | Year 1994 95 | <u> </u> |
| 0 | - 1);;;;;;;;;;;;;;;;;;;;;;;;;;;;;;;;;;;; | Petrol | Repair | Total | Petrol | Reparr | Total | Petrol | Repair | Total |
| 244 1 Gr | 1. 3. | 4 | 5 | | <u>-</u> | 8 | 16 | 10 | 11 | 12 |
| Under Trad Office | Car HR,03 9047 | 13889 | 210 | 14099 | 74632 | 4,649 | 17 81 | 122 32 | 6472 5 | 136957 |
| Control | Car HRA 9978 | ۲ | ř | ۲ (۲ | 228,35 | 4097 ₁₅ | 269,32 | 107039 t | 3778 , | 110817 |
| 4-7 ° 1 1 4 | Car HR 03 7705 | 91249 | 28753 | 120002 | 101734 | 32153 | 133887 | 67257 | 51180 | 118437 |
| > 11 / 111 PC | Car HR 03 7660 | 83354 | 30728 | 114082 | 30 305 | 8792 | 48097, r | 587,57 | 30202 | 889,59 |
| | Car HR 03 7062 | 78981 | 11953 | 90934 | Ι, | 43002 | 43002 | 62369 | 35016 | 100385 |
| | | 81258 | 47965 | 129223 | I | ļ | | | I | : ز |
| | Car HXX 7318 | 24925 | 18949 | 43874 | ۱ ، | 1 | 5 | 1 | ł | . |
| | Car HRX 7327 | 60499 | 14119 | 75618 | Í |] | l | 1 | l | 11 |
| | Car HRA 2427 | ١. | 1, | ļ | 18564 | 1947 | 20511 | ~ ~ | 12 | ļ |
| | Ji Jeep HRL 8568 | 54957 | 15216 | 70173 | 56977 | 3058 | 60035 10 ¹ c | 181994 | 10985 | 192979 5 2 |
| | Jeep HR E-1959 | 90333. | 62590 | 152923 | 126699 - | 48233 | 174932 ₃ | 171949_ | 747] | 179,420 |
| • | Jeep HRK-4815 | | ł | | 60452 | ° 9699 | 67148 | 115576 | 10520 | 126096 |
| | Jeep HRE 2132 $<$ | 1 | t | Ĩ | 1453 - | 3631 | 5084 | 90258 | 20511 | 692011 |
| 1 1 1 | Jcep HYX 7092 | 42408 | 10025 | 52433 | 51851- | 19568 | 71419 a | 78666. | 9140 | 87806 |
| ا دا چاپا اړ | Jeep HRX 21681, c ~ | 25958- | 67601 | 9 3559 n | 18794 | 25549 | 53343n | 2 447.1 | 2 89 | 26760,> |
| | Gypsy HNE-6064- | 64212 | | | - 85314 - | | -120648 - | | - 27389 | 154098 |
| | Ginon BAR 6067 | 4227 - | ק | 4882 | -128927- | 1289273319 & | -162841 | -162841- 156516- 10 | 50560 | 1 107076 |

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|---|----------------------------|----------------------------|-------|-------|--------|-------|-------|---------|--------|-------|--------|
| - | SE Ambala | Staff CarHR 03 9048 | l | I | 31396 | 1 | | 22426 | | | 33639 |
| | Ambala | Jeep HR 03 589 | 1 | | 3486 | 1 | 1 | 12351 | l | l | 19458 |
| | | Jeep HR 03 584 | ١ | ł | 5450 | Ì | I | 12348 | ł | Ĺ | 26128 |
| | | Truck HRA (4919 | I | 1 | 1∠942 |] | I | 14390 | ł | ≓ | 13681 |
| | | Trụck HYẢ 3518 | 2 | 1 | 56397 | ļ | 1 | 56742 | ~ | 1 | 14699 |
| 7 | Under P.H. Divn | J _{eç} p HRF 6182 | 1 | ł | 22862 | i | ł | 10788 | 1 | l | 23389 |
| | P& I Ambala DoDivn | Jeep HRX 4817 | 1,98 | 10956 | 38∠54 | 43101 | 8287 | 51388 | 28621 | 11009 | 36630 |
| | Naraingarh | Pick Up HRX 1238 | 1 | 1 | I | 1 | - | 1 | ł | ١ | ł |
| | | Truck HRX 1827 | 50047 | 1 | 50047 | I | I | 1 | 1 | 1 | ł |
| | Under | Jeep HRL 8756 | l | - | 108000 | I | 1 | (72000 | ļ | 1 | 154000 |
| | P H DIVN 2 Yamuna Nagar | Truck HRA 9356 | I | i | 26000 | I | I | 82000 | I | 1 | 80000 |
| | Under | Jeep HR 03,7128 | 22423 | 8618 | 31041 | 41595 | 34271 | 75416 | 60875 | 26221 | 87096 |
| | | Jeep HRX 2169 | ł | ł | i | 1 | I | 1 | 34895 | 38920 | 73815 |
| | - | Truck HRY 4319 | 71298 | 55962 | 127~60 | 86044 | 80338 | 166382 | 06669 | 95783 | 165773 |
| - | •• | Truck HRX 8559 | 1 | I | l | 1 | ١ | I | 23458 | 26694 | 50152 |
| | Mech P H DIVI | Jeep HYX 7093 | ŀ | ł | 8324 | ł | l | 6754 | l | 1 | 16238 |
| | Ambala Cantt | Jeep HYX 7091 | ł | ł | 3193 | Ι | l | 34 | l | 1 | 46866 |
| - | | Jeep HRE 1267 | ł | 1 | 1 | I | I | I | 1 | ł | 7020 |
| | | Staff CarHRA 9002 |] | ł | I | 1 | I | 46877 | i | i | 45328 |
| | | Truck HRA 9646 | \$ | ł | 24719 | 1 | ł | / 5689 | 1 | i | 34833 |
| | | Truck HRX 9630 | ł | 1 | 24384 | 1 | ſ | 29653 | t ~ | ł | 64820 |

| 12 | 19245 | 32790 | 5523 | 36381 | 1098 | 7830 | 36056 | 24097 | 52323 | 175 | 56895 | 153117 | 176139 | 76028 | I | ļ | ł | 1 61 | 0 22' |
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| = | ł | I | Ι | 1 | ł | ł | I | 15514 | 34707 | 175 | 11422 | 59497 | 60411 | 10915 | 1 | I | ١ | ł | |
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| 9 | 24514 | 27968 | 21488 | 16116 | ł | I | ł | 37114 | 83700 | 19018 | 1093.9 | 233∡08 | 186525 | - | I | 37337 | 31708 | 1 22 | 61.0 |
| ∞ | Ι | 1 | ł | ١ | ł | I | 1 | 24352 | 50373 | 6941 | 63049 | 75461 | 56209 | I | ł | 34314 | 10844 | I | |
| ٢ | ł | ł | ł | I | 1 | 1 | ļ | 12762 | 33327 | 12071 | 46280 | 157747 | 130316 | 1 | ł | 53023 | 20864 | ł | |
| ,e | 17511 | 5389 | 35211 | 14443 | . | 1 | ļ | 30151 | 41953 | - . | 24571 | 102419 | 132804 | ļ | 1887 | 48014 | 34434 | 1 25 | 0 41 0 63 |
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| | | Jeep HDR 6789 | ł | 1 | 0 62 | I | ł | 0 56 | I | I | 0 79 |
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| | | Jeep HRA 9815 | ł | l | 0 62 | 1 | 1 | 0 62 | I | I | 0 68 |
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| 6 | PH Divn No 1. | Hissar ⁶ Jeep HR 0 | | | PH Divn No 2 | | | | P.H. DIVN Hansı Jeep HYX | , , , , , , , , , , , , , , , , , , , | S E P H WBP Circle Hissar | ŝ | | | | | ۲ ۲ | PH DIVD No 1 | Sursa | _ | | | |
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The Committee have gone through the reply of the department and also took evidence of the representatives of the department During evidence the committee observed that a heavy amount of fund is being spent on the maintenurce/repair of the vehicles The committee desired to know the reasons there for

> ⁵ The Financial Commissioner & Secretary admitted that it is a fact It was further stated that there has been no replacement of old (condemnable) vehicles for the last many years in the department This resulted in heavy expenditure on maintenance/ repair

On being asked as to what steps are being taken to curb this huge expenditure it was further stated that

> Now we are taking steps to replace condemnable vehicles every year ______ Some of the vehicles would be replaced by April, 1996

The Committee reached the conclusion that the department is having a large fleet of unserviceable vehicles A persusal of the information given above, shows that there is extravagent on the maintenance of old vehicles The expenditure of some of the vehicles exceeds lacs of rupees in a year The Committee have pained to note this fact and are of the view that Government is not vigilant in this regard It looks that in some of the cases the expendititure in a year is more or less, equal to the cost of a new vehicle The Committee observe that this expenditure can be avoided in case the old vehicles are replaced The performance of these vehicles definitely affects the pace of working of the department This expenditure proves that the idea of not replacing the old vehicles with a view to effect economy is forfeited The Committee further gained momentum in this regard, from the following reply of the department

| Vehicles | Total Nos | | No of vehicles more than 5 |
|------------|-----------|-----------|-------------------------------|
| | Required | Available | |
| 1 | 2 | 3 | 4 |
| Staff Cars | 16 | 16 | 11 |
| Gypsy) | | 6 | 6 |
| Jeeps J | 88 | 81 | 64 |
| Trucks | 64 | 59 | 54 |
| Pickup | | 5 | 5 |
| Tractors | | 8 | 8 5 to 25 years old |

"Total No of vehicles available in the Department at present are as under

However as per col 4 above most of the vehicles are in condempable conditions but are still in use for want of replacement

The overaged and inefficient vehicles, involving high maintenance and operating cost are main problem/bottlenecks before the department With a view to avoid huge expenditure the Committee strongly recemmend to the Government that urgent effective steps be taken to replace old/condemnable vehicles without delay

The Committee further desire that the action taken in the matter be intimated to the Committee

16 Utilisation of Funds

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A detail of the fund allocated to the department for various works/ schemes during the last there years has been given in the following table From the perusat of the detail the Committee noted that there is a variation in the amount of exp nditure and the amount allocated for certain works

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| Sr | Name of Head | 1992 93 | | 1993 94 | | 1994-95 | |
|----|---|------------|---------|-----------|---------------|-----------|------------|
| ²~ | | Allotment | Expd t | Allotment | Expdt | Allotment | Expd t |
| | | | | | (Rs ın lakhs) | | |
| ÷ | Govt works & its MTC | 574 69 | 371 45 | 599 85 | 773 19 | 669 96 | 778 21 |
| 5 | Rural Water Supply Schemes | 1183 77 | 1184 21 | 1921 00 | 1245 00 | 1558 25 | 1548 39 |
| ŝ | A.R.P./D.D.P. & T&P | 674 50 | 949 57 | 1332 37 | 1499 26 | 2286 63 | 060 60 |
| 4 | Urban Water Supply & Sew | 620 00 | 687 80 | 1133 00 | 838 69 | 1168 00 | 1352 8 |
| Ś | Deposit work s | 300 00 | 351 13 | 300 00 | 362 87 | 300 00 | 530 62 |
| 9 | MTc Urban W/S & Sewerage | 320 00 | 310 82 | 2657 00 | 1717 93 | 1560 93 | 2298 14 |
| 7 | Rural low cost Sanitation | 290 00 | 599 43 | 315 00 | 243 09 | 112 74 | 37 56 |
| ~ | Natural clamities | 2 00 | 3 17 | 110 00 | 127 66 | 400 00 | 89 29 |
| 6 | MTc Rural Water Supply | 2253 00 | 1791 65 | 2569 00 | 3111 57 | 2800 00 | 3071 72 |
| 10 | Urban Storm water dramage & Solid Wastc | 38 00 | 11 fr | 20 00 | ~ 33 36 | 15 00 | 197 59 |
| 11 | STR/YAP | I | I | 200 00 | 0 82 | 1015 30 | 93- 61 |
| | Total | al 6255 96 | 6298 94 | 11157 22 | 9953 54 | 11886 38 | 1-906 01 |

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During evidence, the Committee sought an explanation as to under what circumstances the Department was not in a position to utilize the entire fund allocated to them It seems that the department was not serious about it

Enginee in Chief replied as follows -

The allocation of funds is of two types Oi e is for the Government works and the other for maintenance In the year 1992-93 the funds had been allocated but some of the works could not be taken in hand He further tated that there is no such work with us which can be undertaken independently For example in case of supply of water we have to make contacts to the Irrigation Department In case of supply of Electricity we have to make contacts to the HSEB

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On being dissatisfied with this reply the Committee asked to know any circumstances as an example which led the department for not utilizing the entire amount allocated for the Government works etc

The Financial Commissioner & Secretary to Government (P H Depti) replied that —

⁶ The department faced great financial constraints during the year 1992 93 Some of the works have been completed but payments could not be made Pending Bills were cleared during the month of April—June (next financial year) It was the reason that expenditure under the Head Maintenance of Rural Water Supply was Rs 1791 65 lacs against allocated amount of Rs 2253 lacs It took three months but we got no sanction and we had to keep the bills pending Same position remained in the year 1994 95 The Funds of maintenance had to be reduced as the same were used in flocd affected works

After hearing the departmental representatives the Committee satisfied with the replies and decided not to pursue this question further, with the direction that the department should make efforts, in future, to utilize the entire fund allocated by the Government, in the same year

17 Ya muna Action Plan

In reply to the questionnaire of the Committee the department submitted the following written reply

To stop pollution of Yamuna river and connected Yamuna Canal system on which a number of watersupply schemes are based sewage treatment plants under Yamuna Action Plan are being provided in six towns of the State at a total cost of Rs 133 47 crores as under ----

r

| | Rs in crores |
|-----------------------|--------------|
| Faridabad | 44 56 |
| Gurgaon | 21 18 |
| Karnal | 15 50 |
| Panipat | 22 20 |
| Sonepat | 14 33 |
| Yamuna Nagar/Jagadhri | 15 70 |
| | 133 47 |
| | |

The cost shall be borne equally by Government of India and the State Government and soft loan to the extent of 70% of the project cost, to be paid back in 20 years is being made available to Government of India by OCEF Japan Berief detail of project has been given above against para 31

The scope of work includes one number of sewage treatment plant in each town except at Faridabad where 3 Nos ST Plant have been provided The other major items of work included an interception and diversion drains rising mains sewage pumping stations treated effluent channels low cost sanitation River frort development, improved crematoriums, bathing ghats, afforestation land scapping and public participation Public Health Department is the Nodel Agency for execution all works except afforestation which shall be carired out by the Forests Department

This project is to be completed in 5 years

The funds allocated and expenditure indurred up to 7/95 on this project is as under -

| Town | | enditure o 7/95 |
|-----------------------|----------|--------------------|
| | (Rs in l | akhs) |
| Foridabad | 517 00 | 224 36 |
| Gurgaon | 275 00 | 203 39 |
| Karnal | 383 30 | 209 32 |
| Panıpat | 341,50 | 76 04 |
| Sonepat | 280 00 | 83 08 |
| Yamuna Nagar/Jagadhri | 229 00 | 151 74 |
| | 2025 80 | 947 93 |

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Work on 14 out of 35 sewer works has started in right earnest Consultants have been appointed to submit detailed designs and estimates of sewage treatment works Besides the work on electric cramatoria and bathing ghats at Yamuna Nagar is also completed Entity project work is proposed to be completed-by 1997-

During the evidence the departmental representatives replied as under

Yamuna Action Plan is a big project Under this plan besides other schemes sewerage treatment plant shall also be established It would be the first plant in Haryana These are the items on which a huge expenditure is to be incurred Haiyana State have deposited their share Equal amount is to be released by the Government of India

On being inquired by the Committee whether there is any scheme under consideration of the Government to include certain other towns like Radaur etc under this scheme The representatives of the department stated as under —

> No other cities have been included in this plan so far One case regarding Radaur and Indri etc is pending in the Hon Supreme Court After the decision of this case the Government may consider to include some of the towns under this plan

After going through the reply and the evidence of the department, the Committee noted that it is a big and important plan it covers important cities/ Towns adjoining the Yamuna River The beneficiaries from this plan are inhabitants of Haryana State The department should remain active/vigilant in supervising the various works/schemes for their early completion

The Committee, therefore recommend that the progress made in the completion of various works/schemes under this plan be intimated to the Committee

The Committee further desire that the detail of new works, if any, taken in hand be intimated to the Committe

The Committee also desire to send the detail of the Court Case along with the latest position

18 / Schemes for the Benefit of the People

In written reply to the Questionnaire of the Committee the Govt stated that the State of Haryana has provided piped water supply to all the inhabited villages by 31-3 1992 and the objective during the 8th Five year plan is to augment water supply level in 2723 deficient villages to the approved norms of 40 LPCD During the first three years of the 8th Five years plan 1754 villages have been augmented and the target for the current year 1995 96 is 800 villages and out of these 122 villages stand improved upto 31 7 1995 All the 2723 villages are proposed to be augmented to the desire level of 40 LPCD by the end of 8th Five Years Plan

Water supply has been provided in all the 80 Municipal towns in the State Skelton sewerage system has been provided in 40 towns and sewerage schemes are under implementation in other 4 towns

During the oral_examination the departmental representatives informed the Committee that in most of the villages water supply is not being maintained upto the norms because of the reasons that some of the schemes are 20 years old and the population has been increased manifold. It was also replied that in about 60-70 villages no adequate water supply is available from the canals The Committee made a query to know any single village where water reaches at the tale The reply is as under

.

Certain schemes have been identified where no water is supplied throughout the year We are considering alternative arrange ments for them

er * ~ ~ 7 The Committee Commented that during the peak summer season there remain acute shortage of drinking water Most of the canals remain dried Water is available in the record of the department but in fact no water -is-available in the canals during the summer season

(1) Therefore, the Committee desired that departm at to take effective steps to augment water supply upto the proposed norms in all villages of the State, as stated by the department under infimition to the Committee

(11) The Committee was also informed by the departmental representatives that in most of the villages there is no water supply throughout the year and the Government is considering other alternative arrangements to provide drinking water to those villages. The Committee desired that the action taken in this regard be intimated to the Committee at the earliest

17] (11) The Committee also desired to know the names of 4 towns where the sewerage schemes are under implementation. The progress made in this regard may also be intimated to the Committee

Filling up the Vacant Posts 19,

In reply to the questionnaire of the Committee the department supplied the following information with regard to the posts of various categories lying vacant with the department

| Total sanctioned posts of Junior Engineers | 609 |
|---|-------|
| Posts falls under 10% cut | 61 |
| Net posts after implementing 10% cut | 548 |
| Posts sanctioned under YAP Scheme in 6/95 to be filled from HSMITC | 15 |
| | ~ 563 |

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VACANT CHARGES IN THE DEPARTMENT

| (1) | service Ru | les 1986 | subject | notees as per rule 9 of to fulfilmenting the the relevant categories | 7 |
|-------------|--------------------|----------------------------|-----------------------|--|---|
| ´ (u) | Charges various or | eant due to ganisations | o JEs ara | on deputation with | 7 |
| (m) | Charges va | icant due | to C L | C of SDE given to J Es | 18 |
| | | | | | 32 |
| (1V) | in 6/95 no | ot yet fill been receiv | ed as the red Thes | a Action Plan Scheme candidates from HSMITC e posts will be filled I T C | 15 |
| 1 | Total | Vacant c | harges 11 | n Deptt $47(-)25=2$ | 2 Nos |
| 11 | | | YAP For | Promotees | 15 7 |
| _ r | | | | · | Nos |
| Head O | ffice - | | | | |
| Head Assi | stant | | 1 | Lying vacant since 1971 | |
| Clerks | | | 23 | After keeping 5 posts vacant 10% cut 18 posts are vacant are vacant since 1971,6 are since 1992 and 3 posts are 1994 Requisition for 6 has already been sent to SSS and balance requisition is sent | 9 posts vacant vacant posts S Board |
| Sr Scale | Stenographe | r | 1 | 5 against 2 posts of Sr Scale scale S/G are working 2 po vacant since 3/95 and 1 p vacant since 6/95 | 2 Jr osts are post 15 |
| Steno typi | sts | | 4 | 3 posts are vacant since 19 1 is vacant since 6/95 Req for 3 posts has already been SSS Board | uisition |
| Statistical | Asstt | | 1 | laying vacant since 1995 due availability of candidate | to non |

| 7 | 27 |
|-----------------|---|
| Head Draftsman | 6 Two posts of H D has been sanc- ctioned by the Go√t under YAP One post was kept vacant for S C One post due to retirement of H D On 30 9 94 One post due to H D sent on deputation Due to promotion of H D to CHD |
| Asstt Draftsman | 6 5 posts of Asstt D/Man has been - sanctioned by the Govt for YAP One case of Tracer for the post of YAP is under consideration |
| Tracers | 33 - 5 posts of tracers has been sanct- ioned by the Govt for YAP Some adhoc tracers had been filed Requisition for 25 posts has been sent to the SSS Board Haryana vide memo No 1119 dated 28 1 94 |

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| 2°2 | Name of Post | Sanctioned Strength | In Position | Vacant | Remarks - |
|-----|------------------------|------------------------|----------------|--------|--|
| - | 2 | | 4 | - S | <u> </u> |
| - | Head Asstt/Head Clerks | 50 | 48 | 7 | Promotion case of two officials to the post of Head Clerks is under consideration since $7/95$ |
| 3 | Assistants | 170 | 142 | 28 | 16 posts of Asstt have been kept vacant under 10 per cent cut 12 posts are vacant since $7/95$ against which promotion case wil be put up on receipt of completed ACRs |
| ŝ | Sub Divisional Clerks | 158 | 152 | 9 | 6 posts are vacant since $7/95$ and promotion case will be put up on receipt of ccirplete ACRs |
| 4 | Clerks | 688 | 614 | 74 | 68 posts have been kept vacant urder 10 pcr cent cut Remaining 6 posts are vacant sirce $7/95$ against which the requisition will be sent shortly |
| Ś | Steno Graphers | σ | ო | 9 | These posts are vacant more than 1 year The posts are to be filled up by promotion but no steno typict has qualified the required test |
| 9 | Steno Typist | 39 | 39 |] | I |
| 7 | Lab Asstt | 4 | ы | 7 | 2 officials are working on adhoc basis However a requision 4 Nos post of Lab Assit is pending with the board since 1993 |
| 80 | Section Officers SAS | 6 | 8 | Ч | Vacant sunce 6/95 |
| 6 | Divisional Accountants | 42 | 41 | ٦ | Vacant since 6/95 |
| | | | | | |

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After going through the replies of the department the Committee agreed with the justification given by the department regarding vacancies of Executive Engineer and Assistant Engineer/Sub Divisional Engineers The Committee enquired about the reasons for not filling up the posts of Junior Engineers The representatives of the department replied as under —

> Some of the posts of Junior Engineers have been taken from the MITC Some more incumbents of these vacant posts are also expected from there In case our requirements do not fulfil from MITC then we will send a requisition to the S S S Board to recommend names It was also replied that it is a continuous process as the posts become vacant due to the retire ment/death resignation and sanction of additional posts etc

The Committee further sought clarification for not filling up the posts of clerks etc lying vacant in the Head office as well as in the field offices The representatives of the department replied as follows

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⁶Requisition to fill up some of the posts has been sent to S S S Board As soon as the recommendation of candidates is received from the Board posts shall be filled It was further stated that no direct recruitment is made to the posts of Clerks On being further inquired it was replied that a requisition for all the posts as are vacant up to 31 12 95 shall be sent to the S S S Board for selection and recommending the candidates to this department The S S S Board shall also be pursued to expedite the matter

In another question the Committee expressed their opinion that Tube well Operators on water works are appointed for 30/60 days basis After that their services are removed/terminated and the operators are reappointed. It creats a problem for the departmental officers as also the public representatives (MLAs) The people of the State also face problem on account of temporary operators as it affects the functioning of the water works. The reply of the department is as under —

> The department is agreed with the observation of the Committee But the Firance Department have imposed a ban to make fresh recruitment to effect economy In view of this the work charged employees are removed before the completion of specified time At the same time the Finance Department have denied the sanc tion for creation of new posts Therefore it was decided to post one employee (Tubewell Operator) at 2/3 water works

The Committee further Commented that the duties of an operator is of such a nature that it is difficult for him to attend 2/3 water works at different places having distance of 4-5 Kms It is a different case in respect of Helpers Fitters or Mechanics etc who can look after the work at various places But in case the Pump/Tubewell Operator is posted as decided by the department it may virtually be a failure of the working of water works The Engineer in-Chief replied as under —

> "We will re examine this matter We are also in touch with the Finance Department

The Committee further sought the opinion of the Financial Commissioner and Secretary, Public Health Department, who stated that I am also of the same opinion

The Committee concluded that most of the posts having important role are lying vacant in the department The tubewells/water pumps have an important function for smooth water supply Any work can be looked after/ maintained properly only if a regular/permanent employee is made incharge A regular employee will feel his responsibilities better. In the present arrange ment there remains uncertainty about the continuance in service in the mind of such employees. Certainly it is difficult for a person to operate/look after 2/3 schemes at a distance of 4/5 Kms or so Besides this his presence/availa bility on duty also becomes difficult to be checked

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(1) Therefore, the Committee recommend that the department to take steps to fill up the vacant posts as lying vacant on 31-12 95 in the department (at Headquarter 'and in the field offices)

(1) The Committee further recommend that with a view to avoid inconvenience to the people of the State the department to take up the matter with the Government (Finance Department) to get the posts of Tubewell/Pump Operators sanctioned so that a regular employee be posted at water works with full responsibility

(111) The Committee further desire that the action taken in these matters, as recommended above be intimated to the Committee at the earliest

20 Complaints/Embezzlement/Irregularities

P W (P H) Deptt is an expanding deptt Various small and big works/ schemes are in hand of the department The department is required to maintain/ up keep the norms/standard of those works and for that a constant check on the utilization of funds and working of the subordinate offices is imperative

On being asked by the Committee, the Deptt supplied the detail of the cases pertaining to the complaints etc detected during the last three years The reply is as follows

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|--|---|---|--|-------------------------|---|--|--|--|--|--|
| Position of the case Remark | 5 | | Sh S P Mittal E appointed as Enguny Officer vide this office letter dt 2295 & Report awaited | ~ | Complaint sent to SE Bhiwam vide this,office letter dt 17992 for investi gation & report Report awaited | Complaint sent to SE Ambalavide this office letter dt 14993 for investigation Reportis still awaited | Report was asked from SE Kuru kshetra vade thus office No dated 14 9 9? Internn reply received and sent to Govt vide this office letter dt 4-1 93 Further report is still awaited | Complaint was sent to SE Hist r for investigation and report vide this office letter dt 26795 Report is still awaited | Complaint sent to SE Hissar vide this office letter dt 25 193 for investigation and report Report is vet awaited | After mvestigation draft Charge sheet under ruel 7 sent to Govt vide this office letter dt 21895 |
| Name of Officer/ Official against whom compaint made , | 4 | (1) | Sh Krishan Chand Bansal J E | Sh A D Chaudhary SDE | Sh Rohtash Sharma SDE Sh B D Verma J E Charkhi Dadri | Sh R K Trehan E E | Sh B P Gupta SDE Sh Joginder Kumar J E SDC | SDE Hansı Sh. Mahabır Sıngh Jhangra J E | Sh Chawla E E Sh Nagpal SDE | Sh Y P Mathur E E |
| Allegation in brief | 3 | Q | Misuse of Govt money & material | | Embezzlement of Govt Money & bogus entry in Muster r)ll | Embezzlement of Govt money | Do | Use of Sub Standard material/money | Misuse of Govt monev | Misuse oi Govt money |
| Complaint from whom received with No & date if any | 2 | Financial Commissioner & Secy to Govt Haryana PWD PH Deptt Chandigarh | 4/4/95 PH(5) dt 10 1 85 | | 4/62/92 PH(I) dt 7 7 92 | 4 6093 PH (5) dt 26 8 93 | 4/78/92 PH (J) dt 10 8 92 | <i>5 4/47/9</i> 5 PH(5) dt 10 7 95 | 6 4/24/92 PH(5) dt 5 1 93 | 4/83/92 PH(I) dt 16 2 93 |
| No No | - | | - | | 2 | 69 | 4 1 - | ŝ | vo | 1 |

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| | 6 | cnt to SEFH KKR for vide this office letter Report is still awaited | ent to SE Bhuwanı for vide thıs cffice letter Report is still awanted | report received from Final report sent to this office letter dt | Leport recreved from PE Final report sent to Govt office letter dt 17895 | sent to SE KKR for vide this office letter Report is still awaited | ant to SEPH KKR for vide this office letter Report is still awarted | received from Gurdev Singh e sheeted under 1 Govt letter 26 5 95 | 3 Bhiwani vide " 5 5 9 5 | E H Issar under – – – |
|---------------------------------------|-----|---|---|---|--|---|---|--|---|---|
| , , , , , , , , , , , , , , , , , , , | 5 | Ccrrplaint scnt to SEFH KKR for uvestigation vide this office letter dt 15694 Report is stull awaited | Complaint sent to SE investigation vide this dt 31 8 94 Report is s | Investigation report SE Ambala Final Govt vide this of 17895 | Fnquiry report recu Sonepat Final repoi vide this office lett | Complaint sent to SE KKR for investigation vide this office letter dt 24294 Report is still awaited | Ccmpleint sent to SEPH KKR for investigation vide this office letter dt 29793 Report is still awaited | Investigation report received from SE Ambala and Sh Gurdev Singh SDE have been charge sheeted unde rule 7 vide Haryana Govt letter No 4/ 9/95 PH(I) dt 26 5 95 | Complaint sent to SE Bhiwani vide this office letter dt 5595 | Report received from SEH issar under consideration |
| | 4 | SEPH Circle KKR BEPH Divn KKR and JEPH Divn KKR | ' Sh B S Sangwan E E | Sh Prem Sugh SDE | Sh A D Chaudhry SDE Sh K C Bansal J E | Sh Ramesh Chopra E E | Sh Prem Chand SDE and J E Kanthal | Sh Gurdev Singh (M) SDE | Sh B S Sangwan E E | Sh S Bida E E |
| ~ | 3 | Mis appropriation of Govt money | Do | 195 Do | د Do | Do | ° | Bogus and fraudulant T A Bili | Misappropriation of Govt money | Embezzlemcnt of Govt money |
| 1 12, 12, 11, 11, 11 | 1 2 | ~8 4/28/95 PH (5) dt 4 5 94 | 9 4/56/95 PH (5) dt 9 8 95 | 10 c ⁴ /5/95 PH (5) dt 10 1 • **** (2) ^{5rr} (2) | 11 4/3/94 AH(S) dt 16 5 94 | 12 ^c 4/35/93 PH (5) dt 9 2 93 | 13 4/22/93 PH (I) dt 25 5 93 f 4/1/1 - 25 5 93 | 14 4/79/94 PH (I) dt 4 5 94 14 | 15 4/56/93 PH (5) dt 15 3 95 // | 16 4/111/92 PH (T) dt 8 11 92 |

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| Complaint was marked to SE Ambala for investigation and report received As per report Sb O P Verma HDM has been uharge sheeted under rule 7 vide this office letter No 1.002 dt 7695 | Report is awaited from SE Gurgaon since 10/92 | Commitant sent to SE Rolitak for | this is st | Report is still awaited from SE Bhiwani since 3/95 | Report received allegation not proved Report is buing sent to Govt | Report awaited from EE Sompat since 10/94 | Complaint sent to SE Bhiwani for investigation vide this office letter dt 11 10 93 Report is still awaited | Sh R N Malık Superintending En gineer Enquiry Officer appointed vide this office letter dt 16 8 95 Report is still awaited | Complaint sent to SEPH Circle Gurgaon vide this office letter dt 5595 Report is still awaited | _ |
|---|---|----------------------------------|---------------------|---|---|---|--|---|---|---------|
| Sh O P Verma HDM | Sh RajnderKumar JE | אנע אנע אנע אנע אנע אנע אנע | | Sh Dharam Pal Gupta J E | Sh Parkash Rathi JE | Sh Satbır Sıngh J E | Sh R C Bakshi E E Sh Karam Singh SDE | Officer/Official P H Curcle Ambala | EEPH Gurgaon | |
| Ď | Missappropriation of ' funds by purchasing material | | money/J eep | M is appropriation of Govt money by making bogus quo tations | Embezzlement of Govt money | Do , , , , , , , , , , , , , | Use of Govt money | Mis appropriation of Govt money | Financial irregularities '1''''''''''''''''''''''''''''''''''' | C |
| 17 4/39/92 PH(2)dt 3/5 4 92 | 18 4/101/92 PH (D dt 12 10 92 | STATE VIGILANCE BEREAU | 19 1875/1 3dt at 22 | 20 1609 dt 172 95 ' PHH- | 21 782 Adt 17 11 93 | 22 29625 dt 20 10 94 | 23 Sh Ram Sngh Mohinder Barh | 24 Annoymous | 25 Sh Krishan Lal Khama DAO Gurgaon | - -0 |

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Further during evidence to a question as to why for such a long time these cases have not been finalized and action taken against theofficer/officials who are at fault the Financial Commissioner & Secretary replied that

> In such type of cases reminders are issued However latest position of these cases will be submitted to the Committe

> On being asked to submit the reply within fortnight Engineer in-Chief sought more time and assured to submit the reply by 31st January 1996 which was agreed to by the Committee

In response to another query the representative of the Deptt stated as under —

The full report/reply to the questionnaire is still awaited But the complete list of all complaints has been supplied. So far as the query regarding the amount involved in these cases separately is_concerned the same will be supplied to the Committee '

The Committee concluded that the progress made in finalizing these cases is very slow. It seems that the Deptt is not serious in this regard. In some of the cases the action is required to be taken by the Deptt themselves Eeven than no final decision has been taken for a long time. The departmental representatives as assured have not supplied the report till the finalization of this report. The Committee has taken a serious view of it

The Committee, therefore, desired the Deptt to expedite and finalize the cases at the earliest, alongwith the action taken against the officers/officials who are at fault

The Committee further desired to intimate the amount involved in each case

In their reply the Deptt stated that a large number of cases (service matters embezzlement etc.) are pending in various courts. They are thousands in number

During evidence the Committee observed that this question relates to the complaints etc. Therefore the Deptt is required to submit the detail of such type of cases only

The departmental representatives agreed to send the reply accordingly

The Committee, therefore desired that the detail of the cases relating to embezzlement/complaints etc, which are pending in various courts alongwith the amount involved be sent to the Committee

21 Publicity

In their written reply to the questionnaire of the Committee and during oral examination the departmental representatives stated that there is no regular scheme for the publication of literatures in hand of the Deptt It was also informed that at the, time of public functions publicity is made about the schemes of deptt through circulation of pumphlets There is one regular scheme named Information and Education Communication Cell which has been sanctioned by the Government of India This scheme is sponsored by Govt of India Under this scheme the people of State shall be imparted knowledge about the schemes and their importance etc

The departmental representatives were agreed to the suggestion made by the Committee to make publicity at the Block/Panchayat Samiti Level also During on the spot study in January 1996 the Committee noted that there was misuse of drinking water at large scale In these circumstances the publicity has its own importance

The Committee, therefore, desired to take steps to implement this scheme under infimation to the Committee

22 Physical Verification of stocks

On being asked by the Committee the reply of the Deptt to a question nuare of the Committee is as under —

Physical venification of stores and MAS is done every year regularly Duty of Sub Divisional Engineers are assigned by Superintending Engineers to check other Sub Divisional Engineers within the Circle

During evidence, the Committee was informed as under -

OnelS D O is deputed to varify the stocks pertaining to the other Sub Division/Division -

On a further query made by the Committee the F C & Secretary stated that the present system of checking is viable and the Deptt is not facing any problem

On a suggestion made by the Committee the F C & Secretary agreed to issue instructions for making surprise inspection/checking by the Xens level also

After hearing the departmental representatives the Committee desired that the surprise inspection/physical verification be made by the officer of the level of Executive Engineer, as agreed to, by the departmental representatives during evidence The Committee further desired that the action taken in the matter be infimated to the Committee

23 Losses in Stocks/Stores

In reply to the questionaire of the Committee, the Govt supplied the information with regard to the losses detected in the stores of the department as under —

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| Description of loss/shortage of sto k/stores/godown notice detected | Amount of loss suffered in cach case | A ction taken or proposed to be taken against the officers/officials at fault | Steps taken to recover the Joss |
|--|---|--|---|
| 1992 93 (E E P H Divn Palwal) | | | |
| Shortage of loss for hand ing over charges of various works held by Shri S C Jain in P H Sub Division Hodal during 8/92 | Rs 94688 31 | D raftcharge sheet for shortage of re covertes against Sh S C Jain J B under rule 7 has been sent to Circle office during 8/95 | The recovery of $1/3$ of his basisc paywill be effected from the pay of $J \to after$ deciding the C/sheet |
| 1993 94 (E E P H Duvn Palwal) | | | |
| S D E P H Sub Division Hathinvidehis office No 1447 dated 25 8 93 has reported regarding theft of PVC Pipes | Rs 17480 00 | Theft reported to SHO HathmNo 1446 dated 25 8 1993 | The case is still under investigation by Hathin Police |
| 1993 94 (E E P H Divn Nub) | | - | |
| Material found short during physical verification for the year 1993 94 | Rs 340 00 | Amounthas been placed in the PW Misc advance of J E Concerned | Amount recovercd |
| 1993 94 (P H. Divn Naraingarh) | | | |
| Shortage of materialie steel 1 741 mt and Rs and Aluminum pipe 4654 against Shri Rs K N Kashyap J E | Rs 21124 50 Rs 784 33 | Amounthasbeenplaced in PW Misc advance of ShriK N Kashyap J E in 11/93vide TEO No 1 of 11/93 | Recovery ordered from the pay of the official and being effected by Executive Engineer PH Divin No 2 Yamuna Nagar |
| 1994 95 (E E P H Divn Nab) | | | |
| Onc No Monoblockpumping set 3 H P | | FIR lodged Poluce Station Nuh vide SDE P H Sub Division Nuh letter No 347 dated 6 ³ 1995 and as per police find ings material is untraceable | Departmental enquiry is being con ducted |
| 1994-95 (EEPH Divn No 1 Kathal) | | | |
| Shortage of material against Shri Hukam Singh J E | Rs 32596 60 | Charge sheet again't the official initiated by the Divisional office | Recovery will be mace from the official afterinalisation of the charge sheet |
| | | | |

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ے ب After going through the reply submitted by the department and after oral examinations of the departmental representatives, the Committee observed that most of the cases are 3-4 years old The Committee distressed to note that the action, which is required to be taken by the department has not been taken for such a long time

The Committee, therefore, recommend that the action to finalize the matters be expedited and action against the defaulters be also taken under intimation to the Committee

24 Complaint Regarding use of Low Standard Building Material

In reply to the questionnaire of the Committee the depaitmental representatives stated that there is no complaint regarding purchase/use of low stan dard machinery/material during the last three years and the information in this regard is nil

However during the oral examination of the departmental representatives the Committee observed that in most of the water works like Bond in District Bhiwani the building material of low standard is being used for the repair/con struction of water works In reply thereto the department assured the Committee as under —

> If it is so the matter will be looked into and necessary action will be taken to stop the use of low standard material

The Committee therefore desire that the action taken in the matter be intimated to the Committee at the earliest

25 Excess/Wrong Payment to the Contractors

In reply to the questionnaire of the Committee the department supplied the information as follows —

a Wrong/Excess payment

| | of Works ses of Panipat Div | 1510n) | Name, of | | Excess Amount (R in lakhs) | .s |
|---------|--------------------------------|--------|---------------|---|----------------------------------|----|
| - | _ | | S/Shrı | - | | |
| Provd ` | W/S Scheme Mor | Majra | Jagat Singh | | 18 | 88 |
| Do | Sıthana | | Ram Roop | | 0 4 | 41 |
| ~Do | Dharamgarh | | Jagat-Singh | | 2 | 88 |
| Do | Babail | | Ram Singh | | 0 3 | 54 |
| Do | Sanaulı Kalan | | – Ram Roop | | 1 (| 64 |
| Do | Goela Kalan | | Karan Singh | | 0 8 | 88 |

The following officers/officials are re possible _ and found at fault for making the excess payment

(1) Shri R S Sharma S E (The then Executive Engineer)

(2) Shri Iqubal Singh SDE

(3) Shri R K Malhotra SDE

(4) Shri I C Verma J E

(5) Shri Faquir Chand Sharma, J E

(6) Shri H L Sehgal J E

All the officers/officials have been charge sheeted fo the lapse However Shri I C Verma J E has been dismissed from the Governm at Service Matter is under process for the recovery of the amount

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Providing W/S Scheme Bandh group of M/S R Kundu and Co 4 83 793/ vulages Jind

Shri R K Malhotra SDE and Shri H L Sehgal J E has been charge sheeted Matter is under process for recovery of the amount '

Name of 1992 93 1993 94 1994 95 Division No of Amount No of Amount No of Amount of cases of cases pending cases pending pending parment payment payment 4 -P H-Divn No 1 Gurgaon 3 0 61 PH Divn No 2 Gurgaon 0 59 7 0 91 2 0 12 8 P H Divn Nuh 20 0 96 PH Divn 5 Palwal 0 77

(b) Payment due to be made to the Contractors

It has been ordered to settle above old payments in preference to the present payments' During the oral examination to a que y made by the Connittee the reply of the D.ptt was as under —

In all the case statishes, an excess payment was made to the contractors by the Officers/officials concerned. In most of the cases action has been taken and the cases will be decided as early as possible. It was further stated that the services ' of a J E Sh I C Verma have been terminated. A sum of about Rs 3 lacs is to be recovered from him and the matter of recovery is under process. It was further informed that this case pertains to the year 1987 88 and all the officers involved have been charge sheeted.

The Committee further desired to know whether any of these officers/officials have been_promoted The reply of the Deptt was as under

> 'Sh RS Sharma the then Xen has been promoted as SE But he was not directly involved in this case The SDO/ JEs are responsible to issue or to receive the stock mate rials So far as the question of promotion is concerned, this fact came to the notice of authorities after his promotion

On being pointed out by the Committee that Xen concerned is also responsible for this lap \cdot the contantion of th EIC is as under --

> It is agreed, Overall responsibility is of the Xen Keeping in view of this fact show cause notice was issued to him He was also issued warning'

On being enquired by the Committee the D₋ptt representatives assured to finalise the matter within a month or two including the action against the defaulting officers

The Committee concluded that the irregularity was made possible due to the negligence of the senior officers. The Committee has earlier recommended to make checking system more effective. Had it been verified properly during the stock verification by a responsible officer, the same irregularity could have been avoided. Therefore, the Committee further is of the opinion that to avoid any irregularity in stocks, use of sub standard material misuse of fund etc., surprise checking by the senior officer like Xen, etc. is imparative.

Therefore, the Committee desired that the cases be decided at the earliest alongwith the action taken against the officers/officials who are at fault (stated above at 'a')

The Committee further desired that the cases as stated at 'b' above be settled at the earliest

The Committee be also intimated about the action taken in the matter

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26 Sewerage facilities in Rural Areas

In reply to the questionnaire the reply of the department regar ding sewerage facilities in rural areas is as follows

> At present no sewerage scheme are being implemented in the rural ireas except in village Adampur with funds from HRDF due to prohibitive cost of laying of sewerage system However there is a proposal to provide drainage facility in ibig villages and a start has been made in this direction during the current financial year and a sum of Rs 200 lakhs has been allocated for this purpose 'Works is likely to be taken in hand very shortly

To provide better sewerage facility in Urban areas the Department has formulated 7 new sewerage and storm water drainage schemes costing Rs 54 90 lakhs for expending the sewerage facilities repairing and replacing damaged existing sewers pumping machinery sullage carriers disposal works etc. In addition an integrated protect covering sewerage schemes for 22 towns at a cost of Rs 501 00 crores has been formulated and is under consideration with Asian Development Bank for financial assistance

During evidence the departmental representatives stated as under

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Some of the big villages like Kalanaur and Behlana in district Rohtak Babyal and Balana in Ambala Nissing in Karnal Adampur and Mohammadpur in Hissar district have been covered under this scheme

The Committee further desired to know the criteria adopted for adopting the villages, under this scheme. The departmental representative replied as under -

The decision is taken on the basis of population Villages having population of 510 thousands have been taken under this scheme and the decision was taken accordingly Other villages will also be included in this scheme on the avai lability of funds

For another query made'by the Committee it was intimated by the representative that no time limit can be fixed to provide sewerage/drainage facilities in rural areas. The main constraints for which are non availability of sufficient funds and the development of new colonies in the towns/crities"

Regarding Integrated Project Covering Sewerage Scheme for 22 towns at a cost of Rs 501 crores it was intimated that it is a proposal of the Govt

After evidence of departmental representatives, the Committee desired that the latest progress made for providing drainage/sewerage facilities in big villages as stated above, be intimated to the Committee

The Committee further desired that the progress made in the implementation of IPCSS for 22 towns be also intimated to the Committee

27 Vigilence Cell

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In reply to the questionnaire regarding keeping a vigil on the working of the department it was informed to the Committee that Chief Engineer (Urban) has been appointed as Chief Vigilence Officer and all Superintending Engineers in the field have been appointed as Vigilence Officers, with respect to their circles for keeping a vigil on the working of the department

- The Committee is of the opinion that a large number of schemes are executed by the department. To avoid any irregularity in the use of building material, stores material etc the department should keep a constant check on the working of the department

Therefore, the Committee desired that the action taken in this regard be intimated to the Committee

28 Works in hand with the department

In reply to the questionnaire of the Committee, the Government supplied the information with regard to the works taken in hand by the department in rural and urban areas during the last three years, as below

| Sr No Name of Scheme | Estt cost | Funds upto 3/95 | Exp ùpto 3/95 | Progress of Works |
|---|--------------|-----------------------|---------------------|---|
| WATER SUPPLY SCHEMES | (Rs | (Rs m lakhs) | 1 2 | |
| District Karnal | | | | |
| 1 Prov add1 tubewell Indri | 5 00 | 3,00 | 5 70 | Tubewell drilled work of pump chamber in progress |
| 2 Repair and replacement W/spipe line along session road Karnal | 9 27 | 9 00 | 5 30 | 50% work completed |
| 3 Laying of pipe line from Bus stand to Distt Jail to widening of GT Road Karnal | 7 32 | 5 00 | 1 | Work in progress |
| District Kurukshetra | | | | |
| 1 Add1 tubewell Ladwa | 5 67 | 2 00 | 1 | Work in pr gress |
| 2 R/C estimate for Jaying of 4 dia A C Pipe from Mohan Nagar Partap Gali road to cremation ground in Mohan Nagar Kurukshetra | 0 67 | 1 | 1 | Work not taken in hands |
| 3 R/C estimate for distribution line in Pehow 1 | 6 89 | ł | I | Work not trken in hands |
| District Karnal | | | | |
| 1 Prov & laying 4 i/d C I pipe line along 4 line Ambala Hissar Road from octroipost to sewa chowk Kalthal | 7 63 | 7 50 | 8 40 | Work nearing completion |
| District Gurgaon | | | | |
| 1 Provd & instal 4 Nos T/W Gurgaon | 9 60 | 8 50 | 9 30 | All four No Tubewell commissioned |
| 2 Aug W/S Sohna | 10 00 | 5 00, | 5 55 | 30% of the work completed $_{(-)}$ $_{f}$ |
| 3 Aug W/S Nuh | 13 79 | 5 00 | 4 77 | 35% work completed |

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| 1 1 1/2 1/1 | ŝ | 4 | · 5 | |
|--|---------------|--------------|-----------------|--|
| District Faridabad | | 1 | | |
| 1 Sub-fly estimate for Provd W/S Scheme in Jawahar Colony Faridabad | 20 00 | 20 00 | (19 \63 | (19 % 23 % 24 % 24 % 24 % 24 % 24 % 24 % 24 |
| District Roht ak 1 t 1 b 1 | | | | |
| 11 Ext W/S Bahadurgarh | 411 44 | Estimate rev | ised and A | Estimate fevised and Adm appd vide Resolution No 372 dated 20 5 94 |
| 2 Laying of pipe line in Vijay Nagar Rohtak | 0 78 | 0 63 | 0 60 | Work completed |
| 3 'Laying of pipe/line in Krishan Nagar Rohtak | 8L Q, | 09,0 | . 0 60 | Work completed a tail of Pot 2 c |
| 4 Proved boosting arrangement in ward No 9 | 3 65 | 3-00 | ł | Work in progress |
| <pre>Nationaut</pre> | 4 40 | e | | ו אין אין אין אין אין אין אין אין אַראַן Work not taken in hand |
| 6 Laying of pipe line in Anaz Mandi Rohtak District Yamma Na, ar | 1 42 | 1 20 | I | Mork'nh progress htten |
| 1^{-t} Purchase of pump for W/S Túbewell at Rådaur | 0 32 | i | ١ | Work nottaken in hand |
| 2 Prov T/W for facility in Durga Garden ' Suwan Purt Guru Nanak Pura Jain Nagar ' Shankar Purt Arjun Nagar in Teh Jagadhari District Yamuna Nagar , | 32 <i>(</i> 1 | 17 80 | 22 30 | 60% work completed |
| District Ambala | ۴ | | | ر بر در ۱ |
| ¹ Aug W/S Scheme Baldev Nagar Camp arca Ambala Cuty | 6 30 | 6 00 | 285 | 40% work completed |
| District Jind | | - - | 1 + 2 | |
| 11 One T/W in place of abondoned T/W Safidon | 2 83 | 2 00 | 1 10 | Work in progress |
| -2 N w T/W for Ram Nagar Jind | , 10 00 | 2 00 S | 337 | -30% work completed |
| 3 Master W/S Scheme Jullana | E6.6E ~ | 10.00 | -9 23 | · Work in progress |

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| 1 2 | 3 | 4 | 5 | ę ę |
|---|-------------|-------|--------|---|
| District Bhiwam | | | 12 | |
| Prov B/S forumprovement W/S in Shanti Nagar Bharat Nagar M C Colcuy Bhuwani | 29 15 | 14 00 | 14 75 | 1 No CWT and pump chamber completed |
| District Sonepat | | Ş | 7 | * |
| Provd Boosting arrangement W/S colonies to the West of Railway line Sonepat | 26 00 | 15 00 | 18 83 | 6% work completed |
| District Ambala | | | | |
| 1 Prov augmentation W/S Scheme Narangarh | 32 90 | 3.50 | 12 09 | Work in progress |
| 2 Prov 6 Nos addl T/Wsforaugmenting W/S AmbalaSadar | 40 36 | 34 00 | 34 74 | 80 %work completed |
| 3 Augmenting W/S Ambala Sadar based on canal filteration | 1088 00 | 20 00 | l | Work not taken in hand asyct |
| District Gurgaon | | | 1 | |
| 1 Prov 1 No T/W in Madanpur Gurgaon | 4 49 | 3 00 | 1 59 | 1 No Tubewell installed and commissioned |
| 2 Prov 1 No Addl T/W at Farrukh Nagar | 12 20 | 3 50 | 8 42 | Work'comoleted |
| 3 Augmenting W/S for Gurgaon Town (by taking filtered water from HUDA Water works) | 354 00 i | 67 05 | 118 45 | Boosting Chamber completed up to Roof slab Tank underprogress |
| District Rohtak | | | | ب ۲ |
| 1 Prov W/S Scheme in Ram Gopal Colony Rohtak | 2 30 | 2 00 | 1 | Pipe line 20 1/d 1800 M ts 18 1/d 820 M ts laid Work in progress (near completion) |
| 2 Prov W/S Scheme in Subhash Nagar Rohtak | 18 87 | 5 71 | 6 47 | Work completed |
| District Sonepat | | | | |
| Const canal based W/S Scheme for Area | 473 75 | 15 00 | 12 27 | Material arranged |

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| 1 2 | | 3 | 4 | 5 | | 6 |
|---|-----------------|--------|--------|-------------|-------------------------------------|-------------|
| -District Yamuna Nagar | | | | - | | |
| A'ug W/S ext on W/S Scheme in various new colonies of Yamuna Nagar Town | rious new | 236 00 | 74 10 | 100 27 | 40% work completee | |
| District Jind | - | | | ÷ | و ا | |
| Prov W/S in Ward No 4(Savitri Nagar and Ishwar Nagar at Patiala Chowk Jind | agar Jınd | 6 20 | 30 00 | l | Work in progress | |
| D'strict Ambala | | | | | ** | |
| i Prov 26 Nos cholorinations on various T/W in Ambala Sadar | nt W/T suor | 4 30 | 3 00 | 2 04 | 50 ${ m \AA}$ work completed | |
| Aug W/S and laying of internal distn system Baldev Nagar Camp Ambala City | stn system , | 113 00 | 15 00 | 13 73 | Muterial arranged | |
| Prov W/S arrangeme nts in various colonies at Ambala City | s colonies at | 33 27 | l | 1 | 7 3 4 D 1 | 15 |
| i District Yamuna Nagar | | | | | | |
| Aug Extension in Newly developed (colonies of J agadhri Town | colonies of | 101 36 | 3 83 | 1 83 | Work started | , |
| District Gurgaon | | | | | | |
| Prov & Install 1 No Tubewell and 1n old DLF Colony Gurgaon | n old DLF | 3 93 | 2 50 | 1 44 | T/Well commissioned | |
| Prov & Install 1 No Tubewell in Futel Nagar Gurgaon | 'ttel Nagar | 4 66 | 2 50 | 0 76 | T/Well commission of | |
| Replacement of old GI Pipes in DLF Colony | F Colony | 2 50 | 1 50 | l | Work inprogress | |
| Accelerated Urban W/S Programme Sohna | e Sohna | 73 56 | 18 40 | 13 56 | 2 Nos T/Well Drilled and Develop | and Develop |
| Accelarated Urban W/S Programme Pataud | e Pataud 1 | 50 75 | _12 70 | 15 50 | 2 Nos T/Well Druktd and Develop 🕳 💴 | trd.Develop |

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| District Faridabad Prov Electricdriven stand by pump set at B/S W/S scheme Palwal Town Aug W/S Scheme Palwal Town Aug W/S Scheme Hassanpur Town Aug W/S Scheme Hassar Aug W/S Programme Narmaund 76 84* District Sursa | 2 50 3 75 6 66 19 20 6 00 | 2 50 7 86 7 75 3 72 | Work completed Work in Progress Work completed Work not taken in hand Work under progress 3000 intetchannel completed work in progress |
|--|---------------------------------------|------------------------------|--|
| ectricdriven stand by pump set at • scheme Palwal Town /S Scheme Palwal Town /S Scheme Hassanpur Town r /S Scheme Hissar /S Scheme Hissar ited Urban W/S Programme Narnaund | | | Work completed Work in Progress Work completed Work not taken in hand Work under progress 3000 infetchannel completed work in progress |
| /S Scheme Palwal Town /S Schem _e Hassanpur Town ir /S Scheme Hissar 16d Urban W/S Programme Namaund | | | Work in Progress Work completed Work not taken in hand Work under progress 3000 inletchannel completed work in progress |
| /S Scheme Hassanpur Town ir /S Scheme Hissar ited Urban W/S Programme Narnaund | | | Work completed Work not taken in hand Work under progress 3000 inletchannel completed work in progress |
| ır /S Scheme Hıssar 1ted Urban W/S Programme Naınaund | | · | Work not taken ın hand Work under progress 3000 inletchannel completed work in progress |
| /S Scheme Hissar 1ted Urban W/S Programme Namaund | | • | Work not taken ın hand Work under progress 3000 ınletchannel completed work in progress |
| ited Urban W/S Programme Namaund | | | Work under progress 3000 inletchannel completed work in progress |
| stret Susa | | | 3000 inletchannel.completed work in progress |
| | | | 3000 mietchannel completed work m progress |
| Const of covered pucca inlet channel of W/S 30 02 Scheme M T /O T Kalanwali | | | |
| Estimate for Jaying distribution lines in Kalyan 7 85 Nagar and Jagdambe colony and connection , with extension pipe line near Mela Ground Sirsa | 2 50 2 | 2 87 | Work m progress |
| District Kurukshetra | | | 7 |
| Provd W/S Scheme in left out area Abadie ^e in 6 00 Pehowa | 6 00 6 | 6 00 | Work completed |
| Provd W/S Scheme left out area to remove 4 00 insanitary connections at Thanesar | 4 00 4 | 4 00 | Work completed |
| Provd W/S Scheme left out area to remove 2 00 insanitary connections at Shahbad | 2 00 7 | , 00 c | Work completed |
| Provd W/S to Azad Nagar (Part B) Thancsar 73 75 | 29 30 <u>2</u> 9 | , 17 <u>é</u> c | 40% work completed |
| District Kuthal | | | |
| Prov W/S Pipe line to avoid insanifary 4 00 connection at Kaith il | 3 75 2 | 53 | 52% work completed |

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|--|---|--|--------------|-------------------|------------------------|--|
| District Rohtak | | | | | | |
| Revised estimate for Exten | rExten of W/S Bahadurgarh | 608 002 | [- | ł | Work nottaken in hand | |
| Providing 3rd Water Work | er Works for Rohtak | 3567 00 | l | ì | Work not taken in hand | |
| Revised estimate for for Rohtak Town | Revised estimate for providing 2nd water works for Rohtak Town | 480 00 | 191 66 | 196 65 | 40% work completed | |
| District Mohmdergarh | | | | | | |
| Arcelrtated,Urban Kanna | Arcelerated Urban Water supply programme. Kanna | 40 84 | 10 31 | 10 3 1 | 25% work completed | |
| Pfunarmoured cable bed of Kiver Kri hi W/S Scheme Narnau | Pfunarmouted cable to connect 3T W through. bed of River Krt hanwalı village Kajında for W/S Scheme Narnaul | 1 31 | 1 30 | 1 30 | Work completed | |
| District Karnal | | | | - | | |
| Master W/S Scheme for Karnal | e for Karnal | 518 20 | 20 00 | 25 83 | Work in progress | |
| | • | (Estimate of Rs 279 91 lakhs superseded) | s 279 91 lak | hs supersed | دِمَ) ، رَ | |
| Dıstrıct Jınd | | | | | | |
| Augmentation of W Jund | Augmentation of W/S Scheme old city Area Jind | 66 00 | 10, 00 | ł | Work in progress | |
| SEWERAGE SCHEMES | Ś | | | | ¥ | |
| District Hissar | | | | | | |
| prov Sew Scheme Multan Nasi Nigar and Indra Nagar Hansi | prov Sew Scheme Multan Nagar Krishan Nigar and Indra Nagar Hansi | 30 65 | 7 00 | 7 00 | Work under progress | |
| Dıstrıct Bhwanî | | | | | | |
| Prov Civiline indeveloped acquisition of land for Sew | Prov Civilline indeveloped colonies and acquisition of land for Sew Farm and a sposal | 104 53 | 1 | 1 (| Work nottaken in fiand | |
| work Dadri Town | | | | | | |

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| 27 72 5 00 3 81 65 33 17 10 23, 28 | - | Prov Storm water drainage arrangement Fawara 50 00 45 50 38 00 4500 Drain completed Chowk at Hissar Storm Waterd rainage scheme Hansi Jind Chowk 10 24 - Nork not taken in hand and market committee Hansi | | Replacement of pumping Mech at disposal work 4 50 4 50 0 82 Work in progress | Aug of Temp disposal work in zone No 1 for 9 18 7_{20} 9 44 Work nearing completion Prov and laying 12 1/d C I rising main from Tem Disposal work to fields and pumping machinery nearbusstand J ind | R/C est for laying ot sewerfrom point A D E 10 45 10 00 6 38 60% work completed line 1 1 10 00 5 38 60% work completed line 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 | 3 4 5 |
|---------------------------------------|---|---|--|--|---|---|-------|
|---------------------------------------|---|---|--|--|---|---|-------|

| 1 | 2 | 3 | 1 1 4 | S | 6 |
|--|--|--------------------|--------------------|-----------|--------------------------------------|
| District Sonepat | lt , t | | | r J | 1 1 1 |
| Provd ar parts of S | Provd and laying of sewerage system in various parts of Sonepat Town | 50 00 | 5 00 | 8 67 | Work of disposal tank nstall |
| District Rohtak | k , ') | 1. | | | ۰ ، ۲ |
| Revised 1 Town inc. of Sewer | Revised master sewerage scheme for Rohtak Town including Subhash Nagar area and const of Sewer on Gohana Road | 180 00 | 163 03 | 167 92 | 98% work completed |
| Rough cc system ald at village | Rough cost estimate for Prov opend rainage system alongwth Ambala Hissar State Highway atvillage Ismailbad District Kurukshertra | •3 84 | Ĩ | 1 | Work yet to be started |
| 2 do Pehowa ti | do Storm water drainage system in Pehowa town District Kurukshetra | 23 17 ₁ | 23 00 _I | 14-50 | 2100 Mts opendram completed |
| 3 Estimate Kaithal J | Estimate for prov storm water dramage along Kaithal Jind Road at Kaithal | 18 79 | 19 00 | 13 25 | 2200 Mts opendrain completed |
| 4 Detailede for Rajon District B | Detailedestimate for prov storm water drain for Rajond Town (on Kaithal Assand Road District Kaithal) | 4 42 | 4 00 | 3 25 | 976 Mts open drain completed |
| 5 do Road Dre | do for Pund r. Town (on Katthal–Katthal Road District Katthal) | 953 | 9 50 | 7 95 | 825 Mts opendrain completed |
| 6 Rough co drainage Samoli R limit of P | Rough cost estimate for const of storm water drainage along Panipat Assandh and Panipat Samoli R. 31 with the Municipal Committee limit of Panipat Town | 32 601 1 | 32 00 | 12 82 | 1380 Mts pperidrain laid 7 ' |
| Dstrict Gurgaon | aon | | | | |
| 1 P/I2 N N Scheme S Providing Delhi Ro | P/12 N Non clog pumping set for Sew Scheme Sohna i Providing and laying of sewers Gurgaon Delhi Delhi Road in Khem Chand Street at Gurgoan | 1 00 - 3 09 | 1 00 | Ι,Ι | Work in progress Vork in progress |
| District Rewarı | F 5 E 1 6 1 | | | 1 | |
| - J Prov Sev | Prov Sewerage Scheme Rewar1 | -36.20 | - 8 00 - | - 16 88 - | |

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| دme Kaırpur Guru Nanakpura Jony andiother adjoining S Road Sırsa | | | |
|--|-------------|---------|---|
| eme Kaırpur Guru Nanakpura Jony andtother adjoining [S Road Sirsa | | | |
| ^{1,} District Kuruksheyra | 60 27 5 00 | I | Work yet to be taken in hand |
| | | | |
| Prov Sew Scheme Shahbad ^{1,2} ¹ 162 20 | 20 48 30 | 44 94 | Disposal work completed |
| ¹ 2 fProv Sew ^c Scheme Pehowa 152 51 | 51 47.50 | 51 62 | ~~ |
| District.Bhyanl | | | - |
| Prov Sewer Lincs in Various streets Bhiwani 86 | 86 50 53 40 | 61 88 | 61 88 SWP Sewer 300mm-73 m 250mm-325M 250mm-345M 2010 150mm-3693M |
| District Kaithal | - | | |
| Imp Wxuof Sew Scheme Katthal 55 40 District Rohtak | 40 5,81 | 18 č, r | Work in progress |
| Prov Sew Scheme on sourthern side beyond 410 00 Railway line Rohtak Distr ct | 00 25 00 | 2 76 | Work ⁴ In progress |
| Prov Treatment plant for Sew Scheme Jud 199 37 Town (Except Patiala Chowk Area) Storm Water Drainage | 17 15 00 | I | Work yet to be taken inhand |
| Prov SWD scheme for Fountain Chowk at 62 90 Hissar (Cost chargeable to M C) | Q 36 50 | 29 10 | i |
| t | | , 1 | |

After examining the departmental representatives, the Committee desired that effective steps be taken for the completion of the works at - the-earliest The Committee further desired that the progress made be also intimated to the Committee

29 Non functioning of water supply schemes

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In reply to the questionnaire of the Committee the following information with regard to such schemes/water works which are not func tioning due to failure of ground water sources of non availability of Raw water was submitted by the department

| Sr No | Name of Scheme | N | Jame of Village disfunctiona! |
|----------|---------------------------|-----|-------------------------------|
| 1 | 2 | | 3 |
| Dıst | rict Ambala | | |
| 1 | Rampur Chapra | 1 | Rampur Chapra |
| 2 | Kanakpur | 2 | Kanakpur |
| Dıst | rict Gurgaon | | |
| 1 | Gokalpur | 1 | Amchwan |
| | - | 2 | Gokalpur |
| | _ | 3 | Neemkheia |
| 2 | Baded group | 4 | Khori |
| 3 | Rawa group | 5 | Ahmadbas - |
| 4 | Dhondal | 6 | Dhondal - |
| 5 | Hassanpur Bilonda group | 7 | Hassanpur Bilonda |
| 6 | Gheera Desalination plant | 8 | Gheera |
| | - | - 9 | Laphuri |
| 7 | Jamalgarh | 10 | Bandhaulı - |
| 8 | Badlı Mamlıka group | 11 | Mamlika |
| 9 | Nahada | 12 | Bikti _ |
| 10 | Srı Sıngalheri | 13 | Jawant |
| 11 | Rawa | 14 | Shahpuri |
| | | | |

LIST OF DISFUNCTIONAL, SCHEMES

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| 1 | 2 | | 3 |
|-------------|-----------------------|------|------------------|
| 12 | Nai | 15 | Shamshabad Khurd |
| 13 | Bazıdpur group | 16 | Dhadola |
| 14 | Nugina group | 17 | Ferozeput Dehar |
| 15 | Pinangwan group | 18 | Mundheto |
| 16 | Kheri Shhchokha group | 19 | Shelaniji |
| 17 | Sidam | - 20 | Sadaın |
| 18 | Mandkola | 21 | Bajarka |
| | | 22 | Chhachera |
| 19 | Sangail group | 23 | Jajuka |
| 20 | Kherla group | 24 | Manakı |
| 21 | Rewason group | 25 | Qutabgarh |
| 22 | Chharora group | 26 | Dhana Alam Must |
| | | 27 | Bhajlaka |
| | | 28 | Gawarka |
| 23 | Pachgaon group | . 29 | Buraka Tioru |
| 24 | Hassanpur Taoru | 30 | Dadu |
| 25 | Sıkarpur group | 31 | Malhaka |
| 26 | Jamuwas group | 32 | Sheikhpur |
| 27 | Ghasera group | 33 | Chhapera |
| 28 | Dhulawat | 34 | Kharkharı |
| 29 | Silkhoh Noorpur group | 35 | Noorpur |
| 30 | Bhango | 36 | Bhango |
| Dr | strict Rohtak | | |
| I | Dhakla group | L 1 | Dhakla |
| | 1 | , 2 | Chandol |
| 2 | Faizabad (Passour) | 3 | 3 Faizabad |

| L . | 2 | | 3 |
|------|-------------------------|-----|---------------|
| 3 | Badsa group of villages | 4 | Lohat |
| | | 5 | Dewar Khana |
| Dist | rict Yamunanagar | | |
| 1 | Kotta1 Khana | 1 | Kotar Khana |
| | | 2 | Landarwa |
| | | 3 | Gadhaula |
| 2 | Bakaiwala | 4 | Bakarwala |
| - | | 5 | Tibariyon |
| | | 6 | Mehad balmala |
| Dist | trict Sonepat | | |
| 1 | Nathupur | 1 | Safiabad |
| 2 | Rathdana | 2 | Jagdıshpur |
| 3 | Bhoapui | 3 | Nasurpur |
| 4 | Barw sni | 4 | Kilod |
| 5 | Tewn | 5 | Bajana Kalan |
| | | 6 | Bajaina Khurd |
| | | 7 | Tewrı |
| 6 | Hassanpu | 8 | Kamı |
| 7 | Laisauli | 9 | Bhigan Bhuri |
| 8 | Umedgaih | 10 | Rasulpu |
| 9 | Pugthala | 11 | Pugthala |
| - | | 12 | Balı Qutabpur |
| 10 | Bulandpur | 13 | Kheri Gujjar |
| 11 | Shahpur | 14 | Berat |
| | - | 15 | Bat |
| | | 16 | Teha |
| 12 | Mahodinpur _ | 17 | Mahodinpur |
| | | 18 | Kektowarpur |
| | | .19 | Nasıf Garhı (|

During oral examination to a query the reply of the Department - stated that -

Work on most of these schemes is in progress

On a further inquiry as to wait a tion is bing taken, the Engineer in Chief stated,

40 N w Tup_v lb are b ing installed in certain villages and the problem of some of the villages will be over there after

The Committee distressed to note that a large number of water supply schemes are not functioning at present due to the reasons stated by the department The Committee also noted that a huge amount has been spent on the schemes but the pople of the state are not getting benefit of it

The Committee desired that concrete steps be taken by the department to start these schemes and the Committee be kept informed about the progress made in this regard

30 Overhead water tanks/water works

In reply to the qu stionname regarding construction of over-head water tanks in the S ate particularly in Government High School Jorasi Khalsa (Snilkha Block) the department replied that the DNIT for the construction of OHSZ in village Jora i Kailsa (Panipat) has been ap proved by the Eigmeer in Chief Haryana PW (Public Health) Depart ment on 5995 and the work will be taken in hand after calling the tenders

During the otal examination it was also stated that the funds for the construction of certain other over head water tanks like at Bahadurgarh shall also be made available to the department

The Committee, therefore, desired that the action be expedited to complete these works The Committee further desired that the -1 test progress of the works be intimated to the Committee

31 Private/Domestic connections

The requirement of drinking water is a great necessity in the State like Haryana Every citizen texp cts to have this facility at his door steps Therefore they demand for a separate water connection/water tap In reply to the questionnaire on the subject the department sub mitted reply as under

> At present domestic private water connections are not being encouraged However wate connections are released only in such cases where the per capita supply in villages, is at least 70 LPCD and adequate drainage facilities are in exis tence Such domestic water connections are sanctioned after approval of Hou ble < Chief Ministe

During evidence it was informed that Rs 1000 is charged from the person who get water connection Thereafter reit for water supply is Charged monthy

During on the spot study tour the Committee noticed that one -of the problems in regulating smooth water supply is the installation of large number of water connections/taps - Some of these connections stated to have been installed unauthorisedly. On account of it the water do not reach-up-to the tale. The Committee observe that this p actice should be curtailed/checked. If recessary penalty be imposed -for the unauthorised connections

Therefore, the Committee desire that the practice of installation of unuthorised water connections/taps be discouraged strictly. The new water connections/taps be provided according to the availability of water and strictly according to norms. The local fficers should also make the people aware about it

The Committee further desire that the action taken in the matter be intimated to the Committee

32 Water Taps in Harijan Basties

In their reply to the questionnaire it was stated that these schemes are formulated for the entire Community irrespective of any caste dis crimination. However stand posts are provided in Harijan Basti as pernoims as and when any new Harijan Basti comes up

The Committee enquired the norms fixed by the Department to provide water taps and reply is as under —

> Earlier the norm was one stand post for 200 persons Now the norm has been fixed one stand post for 100 persons

The Committee pointed out that in certain Haujan Basties of villages like Sanjorwas Mundhal (Noith area) etc. in Bhiwani District, no single water tap has been provided. The entire Committee was of the same optition regarding this problem in most of the areas

The Committee, therefore, desired that according to the norms water taps/stand posts be provided in such Harijan Basties where required, under intimation to the Committee

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APPENDIX-I

Summary o recommendations/observations of the Committee on Estin ates (1595 96)

| | Suntantia | 1000000000 | |
|----------|-----------|-------------------------|---|
| Sr No | Pages | Paragraphs o the Rep | s Recommendations/Observation |
| 1 | 2 | 3 | 4 |
| 1 | 6- 8 | 13 (ī) | Therefore, the Committee desired that the Headwise/Scheme wise funds allocated to the department and spent during the year 1995 96 be supplied to the Committee |
| | | (11) | The Committee further desired that the department should utilize the allocated funds within stipulated time A strict monitoring be kept on the money being spent on various works |
| | | (111) | The Committee further recommend that the Government to make sufficient amount of funds available for the repair/ maintenance of all the water works and sewerage/ drainage system etc |
| | | (1V) | The Committee further desired that the action taken in the matter as recommended above be intimated to the Corr mittee at the earliest |
| 2 | 8—10 | to | ascertain the Work/Schemes where action is required to be ken as recommended below — |
| | | (1 | 1) The department to make urgent steps to cover the water courses/channels near the villages to stop misuse of drinking water |
| | | (1) | i) The department may take effective steps for the repair/main tenance of water works to make drinking water avail ble a per norms |
| | | (ui |) The department to take steps for the construction of boun dary walls at water works |
| | | (1V |) The department to take effective steps to curb the practice of installing unauthorised water connections which are the main constraints in smooth water supply |
| | | (v) |) Fulter system in the water tanks should be as per norms fixed |
| | | (vi |) For smooth water supply villages be divided into more zones |
| | | (vii |) The Committee desired and strongly reconmended that all the aspects with foresightendness should be taken in con sideration before finalising any new scheme At some of the water works over head water tanks are found abondant |
| | | (งบบั |) The Committee may be in ormed about the action taken a recommended above |
| 3 | 10—20 | an | overaged and inefficient vehicles involving high maintei arc d operating cost are main problem/bottlenack sbefore the depti th a view to avoid huge expenditure the Committee strongly commend to the Government that urgent effective step be tak n |

recommend to the Governmentthat urgent effective step be tak n to replace old/condemnable vehicles without delay 炙

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|----------|------------|----|---|
| 1 | 2 | 3 | 4 |
| ζ | | | The Committee further desire that the action taken in the matter be intimated to the Committee |
| 4 | 20-22 | 16 | After h aring the departmental representatives the Committee satisfied with the replies and decided not to pursue this question further with the direction that the department should make efforts in future to utilize the entire fund allocated by the Government in the same year |
| 5 | 2224 | 17 | (1) The Committee therefore recommend that the progress made in the completion of various works/schemes under this plan be intimated to the Committee |
| | | | (11) The Committee further desire that the detail of new works if any taken in hand be intimated to the Committee |
| | | | (111) The Committee also desire to send the detail of the Court case alongwith the latest position |
| 6 | 24-75 | 18 | (1) Therefore the Committee desired that department to take effective steps to augment water supply up to the proposed norms in all villages of the State as stated by the department under intimation to the Committee |
| | | | (ii) The Committee was also informed by the departmental representatives that in most of the villages there is no water supply throughout the year and the Government is consider ing other alternative arrangements to provide drinking water to those villages The Committee desired that the action taken in this regard be intimated to the Committee at the earliest |
| | n | | (11) The Committee also desired to know the names of 4 towns where the sewerage schemes are under implementation The progress made in this regard may also be intimated to the Committee |
| 7 | 25-30 J | 19 | (1) Therefore the Committee recommend that the department to take steps to fill up the vacant posts as lying on 31 12 95 in the department (at Headquarters and in the field offices) |
| | - | • | (ii) The Committee further recommend that with a view to avoid in convenience to the people of the State, the department to takeup the matter with the Government (Finance Department) to get the posts of Tubewell/Pump Operators sanctioned so that a regular employees be posted at water works with full responsibility |
| | | | (iii) The Committee further desire that the action taken in these matters as recommended above be intimated to the Com mittee at the earliest |
| 8 | 30 - 34 | 20 |) The Committee therefore desired the department to expedite and finalise the cases at the arth st along with the action taker against the offices/officials who are at fault |
| | ~ | | The Connittee further desired to intimate the amount involved in each case - |
| | ź | | The Committee therefore desired that the detail of the case relating to "n' zziem uts' comptaints etc which are pending invarious of its along with the amount involved be sent to the Committee ? |

| _ 1 | 2 | 3 | _ | 4 |
|------------|-------|------|--|---|
| 9 | 34—35 | 21 | suggestion ma Block/Pan-hay in January 19 of drinking w | nental representatives were agreed to the ade by the Committee to make publicity at the at Samitilevel also During on the spot study 196 the Committee noted that there was misuse after at large scale. In these circumstances the ts own importance |
| | | | The Committee this scheme u | e therefore desired to take steps to implement nder intimation to the Committee |
| 10 | 35 | 22 | desired that th by the offi er by the departm | the departmental representatives the Committee e surprisé inspection/physicalverification be made of the level of Executive Engineer as agreed to ental representatives during evidence The Com desired that the action taken in the matter be committée |
| 11 | 35—37 | 23 | the matters be | e therefore recommend that the action to finalize expedited and action against the defaulters be der intimation to the Committee |
| L 2 | 37 | 24 | The Committe matter be intim | e therefore, desire that the action taken in the ated to the Committee at the earliest |
| [3 | 37—39 | 25 | theearliestalor | Committee desired that the cases be decided at gwith the action taken against the officers/cfficials it (stated above at A) |
| - | | | The Committe above be settl | e further desired that the cases as stated at B ed at the earliest |
| | | | The Committee matter | be also intimated about the action taken in the |
| 14 | 40—41 | 26 | desired that th | öf depärtmental representatives the Committee e lätest progress made for providing drainage/ ies in big villages as stated above be intimated to |
| | | | The Committee mentation of I Committee | further desired that the progres made in the imple PGSS for 22 towns be also intimated to the |
| 15 | 41 - | - 27 | are executed by the use of build | e is of the opinion that a large number of schemes y the department To avoid any irregularity in ing material stores material etc the department constant check on the working of the department |
| ~ | | | Therefore the regard be intim | Committee desired that the action taken in this ated of the Committee |
| 16 | 4151 | 28 | of the works | ing the departmental representatives the red that effective steps be taken for the completion at the earliest The Committee further desired nade be also intimated to the Committee |
| 17 | 51—54 | 29 | department to s | desired that congrete action be taken by the tart these schemes and the Committee be kept the progress made in this regard |
| 18 | 54 | 30 | The Committee | therefore desired that the action be expedi- these works. The Committee further desired progress of the works be int mated to the |

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| 19 | 5455 | - of una The to no | uthorised wat new water | mittee desire that i er connections/taj conn ctions/taps cal officers shoul | ps bediscours be provided | iged strictly a∝ordini |
| | - ~ | TheC be int | ommittee furth | ner desired that the Committee | ection-taken | in the matte |
| 2 <u>0</u> | 55 | norm | s water taps/ | herefore desired stand posts be p red under intim ² | rovided in su | ich Harija |
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Statement showing the outstanding recommendations of the Committee on Estimates relating to the years 1985 86 1987 88 1988 89 1989 90 1990 91- 1991 92 1992 93 and 1994-95

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| Sr No | Page of the report | Paragraph | Further observation/recommendation made by the Committee |
|----------|-----------------------|----------------|---|
| 1 | 2 | 3 | 4 |
| | | 18TH R | EPORT (1985 86) |
| | | INDUSTRI | ES DEPARTMENT |
| 1 | 6 | 14 | During the course of scrutiny held on 14-11 1995 the Cammittee dropped para 14(1) and rei era ted its earlier recommendations which are as under — |
| | | | 'The Committee recommended that those posts which are superfluous in the Department be abolished and the vacant posts which are urgently required may be filled up by the Department |
| 2 | 11-12 | 28 | (i) The Committee after hearing the departmental representatives regarding revival of sick units desired to see/ check some of the 'Sick Industrial Units of the State |
| | ì | , | (11) After hearing the departmental representatives the Committee observed that the cases pertaining to the pay ment of subsidy being given by the Government to various Industrial Units i e Small Scale Industries, Rural Industries etc in the State are delayed unnecessarily The Committee desired that such type of cases be decided expeditionally and payment be made within 30 days and the Committee be also informed accordingly |
| | | 20TH REPC | DRT (1987 88) |
| | | TOWN AND COUNT | RY PLANNING DEPARTMENT |
| | | | |

The Committee desired that the matter be 3 10-11 27 settled finally within two months positively and the Committee be also informed accodingly alongwith the action taken report regarding workstudy conduced on the basis of modern management practice upto 1988 and also action taken against the officers/officials found res ponsible for the said delay / _

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21ST REPORT (1988 89)

TOURISM DEPARTMENT

The Committée desired that the Commis sioner and Secretary to Government, Haryana Tourism Department should submit the requisite reply to the Committee as already desired vide Haryana Vidhan Sabha Secretariats letter No EC-27/95 96/14259 dated the 30th August 1995 relating to this matter/paragraph 24 The said information/ reply is still awaited As such the Committee reiteriate its following outstanding observa iton/recommendation -

'The Committee inspected/made visits of various Tourist Complexes of the State and found that the service being provided was not satisfactory at some of the Tourist Complexes The Committee while staying at Hotel Rajhans found that neither the service of the Staff was satisfactory nor the maintenance of the Rooms and provisions of variour factlities was satisfactory resulting chances of reduction in occupany figure of such like important State Tourist Complex Besides poor sesvice being provided to the visitors the Committee also felt distressed with the dis courtesy shown by Shri Gursharn Singh Deputy General Manager of Hotel Rajhans (Surajkund) Tourist Complex The Committee therefore desired that strict instructions be issue for the proper m lintenance/service in the Tourist Complexes The Committee further desired that the action taken be inti mated to the Committee

nary Hospitals be sent to the Committee

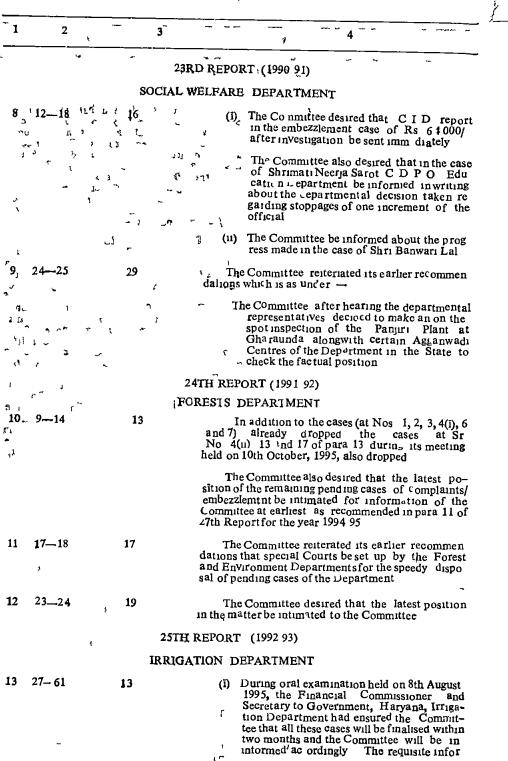
22ND REPORT (1989 90)

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ANIMAL HUSBANDRY DEPARTMENT

| 5 | 10_11 | 19 | The Committee be informed about the latest position/progress |
|---|---------------|-----|--|
| 6 | 16 —18 | 27 | The Committee desired that latest position of the matter be intimated to the Committee every cuarterly |
| 7 | 20-21 | 32 | (1) The Committee observed that the progress of construction of poly Clinics concerned was very slow The Committee therefore, recommended that in view of the recommen dations made earlier in its 22nd Report (original Report relating to the Department) effective steps be taken by the Government for the speedy construction of these clinics at all the remaining district headquarters in the next five years |
| | | ι ~ | (ii) The Committee desired that a list showing information regarding number and places of all Stockmen Centres being functioning under the Department in addition to veteri |

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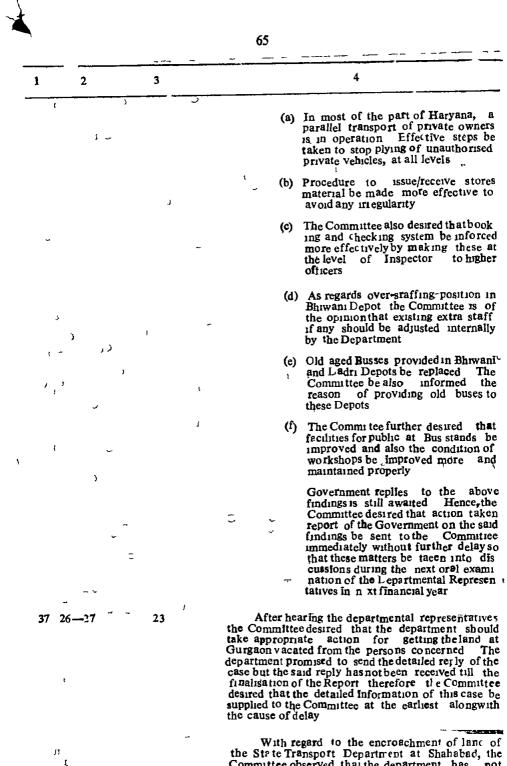


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| 1 | 2 | 2 3 | | 14 |
| 1 1 1 1 | , | ت میں میں میں اور | | mation has not been supplied so far till the finalisation of this report The Committee therefore again desired that this informa tion be supplied to the Committee immedia tely without further delay |
| ⊷ی | | ŗ | , | (ii) The Committee also cesired that the latest postiion with regard to 149 pending Court cases be intimated to the Committee alongwith complete details of each cases |
| 15 6 16 6 171 7 18 7 | 52—68 58—69 59—70 70—71 72—80 | 14 * 75 16 17 17 19 | · · · | The Committee undertook its on the spot study tour from 22nd to 25th August 1995 of various Irrigation works/schemes desiltin ⁷ work seepages, water logging etc concerning outstanping para Nos 14 15 16 17 19 and 43 and recorded its findings thereon which stands sent to Government Govern ment replies thereto is still awaited and these have not been sent till the finalisation of this report Hence the Committee desired that action taken réport of Government on the said findings be sent to the Committee immidiately without further delay so that these matters be taken into discussions durings the next oral examination of the departmental repre- sentatives in the next financial year |
| 19 | 82 | 24 | | The Committee be intimated about the latest position |
| 20 8 - | 83 | 26 | | The Committee may be intimated about the Glatest position |
| | 34 | 28 | | Till the finalisation of the Report of the Com mittee the desired information was not supplied to the Committee hence the Committee would like to know the latest position |
| 22 8 | 34 | 29 | | The Committee desired that detailed report in the matter be sent to the Committee at the earliest |
| 23 8 | 35 | 30 | | The Committee would like to know the latest position |
| 24 | 85 | 31 | | The Committee be intimated about the latest position |
| 25 8 | 85 86 | 32 C | | The Committee would like to know the action taken on the suggestions made by the cultivators in the Seminars |
| 26 (| 86 | 33 | | The Committee would like to know about the latest position |
| | 86 | 34 | | The Committee would like to know the surprise raids conducted by the vigilance Cell of the Depart ment and the details of the officers found guilty curing the last three years |
| | š 6 , | 35 | | The Committee would like to know, if any case of payment of compensation pending with the Department, if so, the details thereof |

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| 1 | 2 | r 3 | 4 |
| 2 9- | 8687 | 36 | The Committee be apprised with the intest position |
| 30 | 87 ¹ | 37 | The Committee be intimated with the latest position alongwith the reasons for non finalistion of the Annual Administrative Report of the Depart ment |
| | | 2 | 7TH REPORT (1994-95) |
| | | TR | ANSPORT DEPARTMENT |
| 31 | 17—21 | 15 | The Committee desired that the latest position in the matter be intimated to the Committee |
| 32 | 21 23 | -17 | The Committee desired that the latest position, after taking necessary action in the matter be inti- mated to the Committee |
| 33 | 2324 | 18 | The Committee be intimated with the latest position |
| 34 | 24 | 19 | The Committee reitereated its earlier recommen dation, which is as under — |
| | | L | Therefore the Committee desired that the Government should reconsider the matter with a view to make them viable by extending the link routes on main Road/G T Roads up to 1_{4} Km without permitting the private operators to pick up passengers on this portion |
| 1 | _ | - | The Committee further desired the department to look into the matter to connect/ link all the routes where there is a gap so that no inconvenience is caused to the villagers/ passengers |
| | - | | The Committee further desired that the action taken by the Government in these matters be sent to the Committee at the earliest |
| 35 | 25 26 | ' 21 | The Committee undertook on the-spot study tour to various depots in December, 1995 and noted that buses are not being maintained properly. The Co- minitee desired the department to take effective steps to maintain/clean the buses properly under intimation to the Committee |
| 36 | 26 | 22 | (1) The Committee desired that a depotwise detail of the profits/loss earned/suffered by the department in various depots during the financial year 1994 95 be supplied to the Committee, at the earliest |
| I | į | | (11) After under taking on the spot study tour in December 1995 the Committees following findings stand sent to Govern ment — |

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Committee observed that the department has not taken an appropriate action at appropriate time and the department remained inactive for about o months

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| , 24 | Therefore the Committee took aserious view and desired that the depratment should take imme diate efficitive steps to get the possession of he said land without further delay The Committee be informed about the action taken by the deparment at the earliest |
| 38 27-29 24 | (a) The Committee was not satisfied with the clarification given by the departmental representatives on certain points relating to above replies during their oral examination Hence the Committee desired that the department may also intimate to the Committee about the profit, if any earned by the department by way of surprise checkings |
| n (^ - | (b) After hearing the departmental represen- tatives the Committee desired that the information with regard to the Profit/loss earned suffered by the department due to the abolition of the Road Tax Check Barriers be intimated to the Cormittee |
| 39. 29 <u>-</u> 30. 25 ** | The Committee therefore desired that the infor mation with regard to the licencer/permits issued to the private persons along with the detail of valid licences/permits, if any, be supplied to the Committee |
| | The Committee further desired that the upto date information with regard to the driving licences, which was not supplied till the finalisation of this Report be supplied to the Committee at the earliest |
| 40° 3031 -26 | During the oral examination, the Committee observed that there is a great variation in the number of challans made by the various authortises The Committee has turther observed that at the time of checking if the General Manager or any other Senior official of the depariment remains persent then it would be made more effective Che king should be made by the Flying Squad Officer and by G Ms atleast for 3 days in a week |
| | Therefore the Committee desired that to improve the ch cking system of the department, the depart ment should take immediate appropriate action, under, intimation to the Committee |
|) - | The Committee further, desired that the depart ment should consider and start the procedure to finalize the cases of challans by the departmental authorities, instead of sending the challans to the Courts Δ |
| , , | The Committee observed that due to the plying of unauthorised vehicles for the purpose of carring the passenger, the department is suffering a great loss Therefore, the Committe desired that the department should take effective sters to stop the plying of un atithorised vehicles by challaning an confiscating them by the department and the Committee be infor med about the action taken |

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| 41 31-35 | 27 | The Committee desired that the actual poistion the Rohtak by pass bus stand be sent to Committee |
| 1) 1) 1) 1) 1) | ١ | The Department also to take immediate steps, the construction of the remaining bus stands pair cularly as shown at serial No (11) above The cepa ment should make eiforts to complete the construct work of bus stands which are under construction o which foundation stone has beed late within or year |
| |) i | The Committee further desired that the depa ment should also take effective steps for getting land transferred free of cost from the HUDA/Gr Panchay t/Municipal Committee etc so that t work on these bus stands could be started with delay The action taken in the matter buintimated the Committee |
| 42 35-36 | 28 | The Committee after undertaking visit to depo workshops in December 1995 noted that staff pos to h'ndle Computors is un trained Trained staff posted there to avoide any loss Committee m also be infor ~ed |
| 43 36 | 29 . | After scrutinising the reply sent by ehe dep ment the deportmental representatives stated dur the oral examination that a training course of 60 di was being imparted to issue the licences for training the new heavy vehicles drivers. The department a informed that after the training the Heavy Veh Driver is appointed after the on pletion of 5 ye experience as such in view of the reply of the depa ment the Committee desired the cepartment to lo into the matter with a view to give more employment to the persons/drivers who took training from Driv Training School Murthol |
| 44 36 | 30 | Druing the oral examination of the department the Committee pointed out that certain buses of a State Transport were not provided with cert required extra components/spare parts as per note The Committee, therefore, suggest that the department should look into the matter and give suitable instru- tions to all the General Managers to provide stepper with required to lot to all the buses with a vi- to avoid any inconvenience to the pasengers we travel in the State Transport buses |
| 45 36-37 | 31 1 | After hearing the department 1 representative the Committee desired to knew the difference costs in fabrication/building of the bodies of bus by the department and by the private firms/agence a ong with the reasons for the difference T department has failed to supply the remained infor- mation as promised till the finalisation of the repo |
| , ' , ` | L | The said information be also sen to the Committ at the earliest Th delay tacts of the departne is shoking The reasons be intimated to the Cor mittee at the earliest |
| € (} ‡ | , , , , , , , , , , , , , , , , , , , | The Committee further desired the depart to supply the detail of 1992 93 1993 94 and 1994 |
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to supply the detail of 1992 93 1993 94 and 1994 95

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| | ٢ | | with regard to the bodies of buses got fabricated from the Haryana Roadways Engineering Corpora tion Gurgaon and from the private firms at the earliest |
| | | | The Committee after visit to HREC further recommend to the Department to make efforts to further improve the quality and finishing of buses |
| 46 | 3738 | 32 | After examing the department, the Committee desired that a strict action be taken by the department to check the proper working of the shops at the bus stands of the Haryana Roadways Depots so that there is no ha assment to the passangers with regard to the sale of eatable items |
| | | | The Committee further desired that to curb this practice the department should issue instructions to the concerned depots to display a list showing the rates of eatable items at the counter of these shops if required this condition be laid down at the time of auction of shops |
| | | | The Committee be also informed about the action taken by the department in this matter |
| 47 | 38 | 33 | During the oral examination the Committee was was not satisfied with the reply of the department regarding stoppage of Haryena Roadways Buses at various places/Dhabas/Wines Shops resulting in harassment and inconvenience to the passengers After hearing the departmental representatives the Committee desired that the department should take effective steps by making surprise checking to stop this practice so that no inconvenience or harassment is caused to the passengers Action taken in the matter be informed to the Committee |
| | ٢ | 27 | TH REPORT (1994-95)] |
| | | COOP | ERATION DEPARTMENT |
| 48 | 47—50 | 37 | (1) Th Committee be intimated about the decision as and when taken by the Supreme Court in the matter regarding fixation of sentority of officers concerned of the Department |
| | | | (ii) The Committee desired that the matter regar ingfilling up the vacant posts may be taken up again with the SSS Board ascertaining the reasons for delay in making recommendations for the post in question |
| 49 | 5155 | 38 | The Committee desired that the department may persue all such cases pending with the Courts |

The Committee be informed accordingly about the cases/matters of this para (a and b)

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69 ; -2 3 4 50 55-56 39 The Committee undertook its on the spot study tour from 26th to 28th October, 1995 to see prog-ress/latest position of Panipat Rohtak and Palwal Sug r Mills of the State concerning outstanding Palwal Sug r Mills of the State concerning outstanding paragraph No 39 etc and recorded its following find ings thereon which stand sent to Government (1) the number of measures to be taken to improve working and to effect economy etc in Panipat Sugar Mill (1) the number of steps to be taken to the benefit of farmers etc in Palwal Sugar Mill (mi) reasons of loss suffered by Panipat Distil lery and (1v) other matters **8**S pointed out in the findings Government replies thereto is, still awaited and the same have not been sent till the finalisation of this report Hence the Committee desired that action taken report of Government on the said & findings be sent to the Committee immediately ٦ without further delay so that these matters be taken into discussions during the next oral exami nation of the Departmental Representatives in the next financial year 51 56 40 During the course of oral examination of the Department held on 31st October 1995 on being en u red by the Committee M D Haryana State Land Development Bank informed that all out efforts are being made to get all the formatities completed from NABARD etc regarding opening completed from NABARD etc regarding opening of a Land Development Bank at Bapoli (Distt

of a Land Development Bank at Bapoli (Distt Panipat) by the end of 31st December 1995, positi vely Accordingly, it was desired by the Committee' that the Government may inform the Committee about the action taken in the matter by the end of Dec mber, 1995 positively This information still awaited The Committee therefore again desired that the said action taken report/information be sent to the Committee immediately without further delay

- (i) The Committee desired that the department may en lure into the matter as to who has purchased the offset machine in CONFED and with which approval and fix responsibility thereof in view of the fact that this machine remained unused since 1992 alongwith the detailed report regarding tota staff recruing for operation of this scheme and total loss/profit suffered/gaind in this regard
- (ii) The Committee desired that list of persons inducating their names and particulars who were recruited during last three years be sent to the Committee

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| ۳۰۰ (۳۰۰ (۴ | ז ס'יי ג ג ג | (111) (| The Committee further desired that the list of the persons who have been fourd invol ved in the cases of corruption during the last 3 years may be supplied to the Com mittee along with the number of persons who have been removed from service on the charges of corruption within a fortnight The department should also take action against them |
| г 1 г | ية ~ر ري | (IV) 1 | The Committee desired that the detail information regaining 222 employees who were retrenched first and the n out of them 81 were reappointed in CONFED and other Co operative Institutions, may be supplied within a fortnight |
| 1 - | re I | (V) | The Committee further desired to knew the date on which the Panipat Sugar Mills will start functioning |
| 1 - U | | (VI) | Information regarding INFED as desired in 27th report be supplied to the Committee |
| 53 3861 | 43` | st ted a that det Governi intimate | e Committee observed that the financial year to be closed b.t no amount/money has been from Government of India for the scheme bove. Therefore the Committee desired ail of the money if any received from ment of India during the year 1994 95 be d o the Committee alongwith detail of p on of the said money |
| 54 61 | 44 | requir o | efore after hearing the departmental repre es, the Committee desired that the information with regard to State Govern- nder takings be sent to the Committee, at |
| 55 6178 | 45 | to look in registrati | refore after hearing the departmental re- it es, the Committee desired the department into the matter with regard to the non on of Coop Societies in these districts imation to the Committee |
| ٦ | | to look in finalising (b) above defaulting | Committee further desired that department no the matter and take effective stels for the cases of embezzlement as stated at The approprise action against the g societes/Fersons be also taken The se be also informed |
| - | 46 _ ~ | c t v t d đ | as regards other information which was shally asked for the Committee obseved hat the same was not readily available with the departmental representatives at hat time As such after hearing the de- artmental representatives the Committee estred to send the rejuste cetail (urto- ate latest position) with regard to the pllowing works in hand of the depart- ent \rightarrow |

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| | | (1) Establishment of Cold Storage cur Warehousing Complexes |
| | | (2) Modernisation of Spinning Mill Hansi |
| | | (3) Establishment of Ginnery |
| | | (4) Development of processing and Ma keting of Mushroom by Hafed |
| | | (5) Establishment of Mustered Oil Ma at Narnaul |
| | | (6) Rehabilitation of Sick Stores |
| | | (7) Loan/subsidy to labour and Constr tion Federation for the construction office cum Godown |
| | | (8) Construction of Godowns by HAF |
| | | (9) Construction of Godown of Prim Agricultu e Credit Socities |
| | | (ii) The Committee further desired to m on-the spot study/inspection of ab works alongwith certain important Proje of the Department to see/check the progress |

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